



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/16/2022	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR. R BORPUJARI,SC, FINANCE DEPTT.
2	PIL/43/2023	MD. INAMUL HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
3	WITH WP(C)/445/2023	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
4	WITH WP(C)/3894/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W
5	WITH WP(C)/4403/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
6	WA/61/2023	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 7 ORS (B)	MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, P W D SC, FINANCE SC, N C HILLS
7	WA/287/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	WITH I.A.(Civil)/3787/2023 in WA/287/2023	STATE OF ASSAM AND ANR Versus DIPAK GOGOI,	MR. D NATH	
	WITH I.A.(Civil)/1396/2024 in WA/287/2023	BACCHU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU GA, ASSAM

8	WA/419/2023	DR PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS F	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU MR S N KRISHNATRAYA (r-11) GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) SC, SEBA SC, FINANCE
	WITH			
9	WA/420/2023	DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, SEBA
10	WA/464/2023 CAVT. NO.12962023,117800013152/023, CAVT./1315/2023, CAVT./1296/2023	RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR A C BORBORA MD S HOQUE MR. M SMITH MR. N BORPATRAGOHAİN SC, FOREST FOR CAVEATOR SC, PCB
11	I.A.(Civil)/2886/2023 in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC. SSA MR. S BORAH
	WITH WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS		
	WITH I.A.(Civil)/379/2020	SRIPUR PHULBARI VENTURE LP SCHOOL, Versus THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
12	I.A.(Civil)/3727/2023 in WA/9954/2023	THE STATE OF ASSAM AND ANR. Versus PRANJIT SARMAH AND 7 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/9954/2023 (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM Versus PRANJIT SARMAH A	MR. D NATH	
13	WA/76/2024 CAVT. NO.00682/024, CAVT./68/2024	THE STATE OF ASSAM AND ANR. Versus LOHORI DAS AND 3 OTHERS	MR. R MAZUMDAR SC, EDU	DR. B AHMED (R-1) MR. P K ROYCHOUDHURY (R-1) MR. N HAQUE (R-1) MR K UDDIN (R-1) MR. A K AZAD (R-1) MR M HUSSAIN (R-1) MS. M D BORAH FOR CAVEATOR
14	I.A.(Civil)/817/2024 in WA/2527/2024	MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S HUSSAIN	GA, ASSAM
	WITH WA/2527/2024 (Filing Number)	ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS E	MR. R C DAS	
15	I.A.(Civil)/882/2024 in WA/1610/2024	UNION OF INDIA AND ORS Versus SH. ZUITHANGA AND ORS	MR. S C KEYAL	DY.S.G.I. GA, MIZORAM
	WITH WA/1610/2024 (Filing Number)	The Union Of India And2 Ors Versus Sh Zuithanga E	SUBHASH CHANDRA KEYAL	
16	I.A.(Civil)/1206/2024 in WA/2892/2024	M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, FINANCE AND TAXATION SC, INDUSTRIES

	WITH WA/2892/2024 (Filing Number)	M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS F	MR. D SARAF	
17	I.A.(Civil)/1367/2024 in WA/2870/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
	WITH WA/2870/2024 (Filing Number)	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	
	WITH I.A.(Civil)/1194/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
18	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
19	WA/158/2024	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	GA, ASSAM
20	WP(C)/160/2024 CAVT./1051/2023	UNION OF INDIA AND 5 ORS. Versus SRI GOJEN TAYE AND ANR	MR. B CHAKRAVARTY	MR M CHANDA (FOR CAVEATOR) MR S CHOUDHURY (FOR CAVEATOR)
21	WITH WP(C)/225/2024	UNION OF INDIA AND 5 ORS. Versus SMT. WAHENGBAM MANGLEM DEVI	MR. B CHAKRAVARTY	
22	WA/161/2024	THE UNION OF INDIA AND ORS Versus BIYOLA BARUAH	MS P DAS	MR A C BORBORA
23	WP(C)/2143/2024	THE UNION OF INDIA AND 2 ORS. Versus JOYANTA MADHAB KALITA AND 5 ORS.	MR. B CHAKRAVARTY SC, C.G.C.	
24	WP(C)/2570/2024	RUPJYOTI GOGOI Versus STATE BANK OF INDIA AND 5 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
25	WA/145/2024	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. H	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM SC, SEC. EDU.
26	WA/159/2024 CAVT. NO.04222/024, CAVT./422/2024	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR. M ISLAM FOR CAVEATOR SC, EDU
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
27	WA/68/2021	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
28	PIL/54/2022	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB

29	WA/198/2023	PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC. REVENUE
30	WA/53/2024	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
31	WP(C)/5800/2019	THE UNION OF INDIA AND 2 ORS. Versus JIBAN CHANDRA DAS AND 19 ORS.	MS. T KALITA MR G GOSWAMI	MR G J SHARMA MR G J SHARMA DR. J L SARKAR DR. J L SARKAR FOR CAVEATOR
	WITH I.A.(Civil)/2828/2019 in WP(C)/5800/2019	JIBAN CHANDRA DAS AND 4 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR G J SHARMA DR. J L SARKAR	SC, NF RLY
32	PIL/19/2022	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
33	WP(C)/5797/2023 CAVT. NO.08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR	MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIPi (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
34	PIL/12/2024	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR R DHAR, SC, PWD DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				
35	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANJAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
36	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I.

37	WITH WP(C)/4901/2021 CAVT. NO. 06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2344/2021 in WP(C)/4901/2021	SMTI SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE
	WITH I.A.(Civil)/2345/2021 in WP(C)/4901/2021	SMTI. SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.
	WITH I.A.(Civil)/1181/2023 in WP(C)/4901/2021	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI	GA, ASSAM SC, APDCL SC, INDUSTRIES AND COMMERCE SC, PCB SC, REVENUE SC, PNB
38	WITH WP(C)/3025/2023	SMT. INDRA BASUMATARY AND 24 ORS. Versus THE BODOLAND TERRITORIAL COUNCIL AND AND 56 ORS.	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY	GA, ASSAM MS. R CHOUDHURY (R9-11,1- -17, 19-43,4- -48,51,53,54,33,32,35) MRS. S ROY (R9-11,13-17, 19- 43,45-48,51,53,54,33,32,35) MS. B. HAZARIKA (R9-11,13-17, 19-43,45-48,51,53,54,33,32,35) SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024

12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2528/2024	SUKUR ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/2535/2024	RABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
3	WP(C)/2652/2017 WITH LCR	KARI MUJAHIDUL ISLAM @ MUJAHIDUL ISLAM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY G UDDIN MR.D HUSSAIN MR.A M ALAMAN MOTIUR RAHMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/2757/2017 FIXED, WITH LCR	KISHOR BARMAN Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/2875/2017 WITH LCR	NIKHIL BISWAS Versus THE UNION OF INDIA and 3 ORS.	MR.P K DAS MR. S DEKA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/3216/2017 WITH LCR	MAZIRON NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/3234/2017 WITH LCR	MADHU MALA BIBI Versus THE UNION OF INDIA and 5 ORS.	MR.J AHMED MR.M AHMED MR.P A AHMED MS.I SARMA	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/3260/2017 WITH LCR	RUSTAM ALI @ ROSTAM ALI Versus THE UNION OF INDIA and 4 ORS.	MR.D A KAIYUM MR.E HUSSAIN MR.L RAHMAN	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/3281/2017 WITH LCR	SAKINA KHATUN @ SABIRAN NESSA @ SOBIRON NESSA @ SABIRAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.R ALAM MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.

10	WP(C)/3297/2017 WITH LCR	AMBIA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.R ALI MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/3343/2017 WITH LCR	SAYED ALI @ MAIDAR ALI Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MR.I H LASKAR MSN NASRIN	GA, ASSAM(R. 2 to 8.) ASSTT.S.G.I.R. 1.
12	WP(C)/3345/2017 WITH LCR	HASINA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.A AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/3624/2017 WITH LCR	MOZIBAR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3692/2017 WITH LCR	KRISHNA BISWAS Versus UNION OF INDIA and 4 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2743/2017 in WP(C)/3692/2017	KRISHNA BISWAS Versus UNION OF INDIA and 4 ORS	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/3750/2017 WITH LCR	MANKHUSHI MANDAL ALIAS MANMALI MANDAL Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3811/2017 WITH LCR	HASENA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3818/2017 WITH LCR	MOMIRON NESSA Versus THE UNION OF INDIA AND 3 ORS	MR.H R A CHOUDHURY MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/3841/2017 WITH LCR	JAMILA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/3853/2017 WITH LCR	SANJAB ALI@ SANJIB ALI Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/3912/2017 WITH LCR	AHER ALI @ AHER ALI MANDOL Versus THE UNION OF INDIA and 4 ORS.	MR.M R CHOUDHURY MR.I H SAIKIA MS.S KANUNGOE MR.M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/3976/2017 WITH LCR	ARCHANA RANI CHANDA Versus THE UNION OF INDIA and 4 ORS.	MR.D KALITA MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/3980/2017 WITH LCR	ADARI MAJUMDAR @ ADARI BALA MAZUMDAR @ ADORI MAZUMDAR Versus THE UNION OF INDIA and 4 ORS.	MS.J CHAKRABORTY MR A A DEWAN	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/4270/2017 WITH LCR	ANZUMA KHATUN @ ANZUMA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/4313/2017 WITH LCR	ABDUL HAMID @ ABDUL HAMID Versus THE UNION OF INDIA and 4 ORS.	MR H R A CHOUDHURY MR.A KADDUS MR.H A AHMED MR. J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/5649/2017 WITH LCR	LAKHI DEVNATH @ LAKHII BALA DEVI Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	ASSTT.S.G.I. GA, AP
26	WP(C)/5652/2017 WITH LCR	HALIMA BEWA @ HALIMA Versus THE UNION OF INDIA and 3 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM	GA, ASSAM ASSTT.S.G.I.

27	WP(C)/5664/2017 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/5672/2017 WITH LCR	HAWA KHATUN @ HOWA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.A GOYAL MR.A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5695/2017 WITH LCR	AJIA BIBI @ ARJIYA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/6907/2017 WITH LCR	MUSSTT. SAHAR BANU Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/8114/2017 WITH LCR	KALPANA RANI SARKAR Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMA	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/331/2018 WITH LCR	SANBAR ALI@CHANDMAHAMMAD ALI Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA M HUSSAIN	ASSTT.S.G.I.
33	WP(C)/365/2018 WITH LCR	BASANA MANDAL Versus UNION OF INDIA	MR A K CHOUDHURY MR D. CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA MR M CHOUDHURY	ASSTT.S.G.I.
34	WP(C)/367/2018 WITH LCR	SONEKA KHATUN Versus THE UNION OF INDIA	MR F K R AHMED MR. K I MAZUMDER	ASSTT.S.G.I.
35	WP(C)/388/2018 WITH LCR	AMENA KHATUN Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR F U BARBHUIYA MS. S DAS MR. A MATIN	ASSTT.S.G.I. SC, F.T
36	WP(C)/3766/2018 WITH LCR	ANOWAR HUSSAIN @ ANOWAR HOSSEN @ ANOWAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/3067/2019	NURUL ISLAM @ NUR ISLAM Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	WP(C)/4088/2019	YUCHAR ALI @ MD. YUSUF ALI Versus THE UNION OF INDIA AND 7 ORS	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/5377/2019	ABUL KALAM AND ANR. Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/6703/2019	ALFATUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	WP(C)/6740/2019 WITH LCR	JYOTSHNA RANI SAHA @ JYOTSNA RANI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
42	WP(C)/6864/2019	NAJRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

43	WP(C)/7154/2019	NIZAMUDDIN Versus THE UNION OF INDIA AND 8 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
44	WA/101/2024 CAVT. NO.03162/024, WITH OFFICE NOTE	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR

HEARING

45	WA/397/2022 CAVT. NO.14312/022, B/O, WITH OFFICE NOTE	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. A B T HAQUE MS M KAKOTY (R-5) SC, PWD FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./14/2024	XXXXXXX Versus XXXXXXX	MR P TALUKDAR MR D K BORDOLOI	
	WITH I.A.(Civil)/1389/2024 in Mat.App./14/2024	XXXXXXX Versus XXXXXXX	MR P TALUKDAR MR D K BORDOLOI	
2	CRL.A(J)/50/2024	AMAR BORDOLOI Versus STATE OF ASSAM		PP, ASSAM
3	Crl.A./137/2024	AJODHYA PRASAD MISHRA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MS. P GHOSH MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/437/2024 in Crl.A./137/2024	AJODHYA PRASAD MISHRA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MS. P GHOSH MR A AHMED	PP, ASSAM
4	Crl.A./139/2024	MD. MOJIBUR ALI @ MOJIBUR RAHMAN @ JODU @ BUDU Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR. A AHMED MR N ISLAM MR. S H ZAMAN	PP, ASSAM
5	Crl.A./142/2024	SIBARAM DAS @ SHIB RAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
	WITH I.A.(Crl.)/450/2024	SIBARAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
ORDERS				
6	I.A.(Civil)/1974/2019 in Mat.App./5630/2019	XXXX XXXX Versus XXXX XXXX	MR. K BHATTACHARJEE MS B TALUKDAR MR. M A MOON	

	WITH Mat.App./5630/2019 (Filing Number)	XXXX XXXX Versus XXXX XXXX	MR. K BHATTACHARJEE	
7	I.A.(CrI.)/610/2022 WITH LCR 3 FILES, P.B.-2 in CrI.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM
	WITH CrI.A./251/2022	SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED	PP, ASSAM
8	CrI.A./142/2023 1 Y 1 M 26 D.:WITH OFFICE NOTE, LCR 5 FILES	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/182/2024 in CrI.A./142/2023	KUDDUS ALI @ KUDDUS ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. S K NARGIS MR. A AHMED	PP, ASSAM
9	I.A.(CrI.)/397/2023 WITH LCR 3 FILES in CrI.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH CrI.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
10	CrI.A./445/2023 WITH LCR 3 FILES	MD. MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/1177/2023 in CrI.A./445/2023	MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	PP, ASSAM
11	I.A.(CrI.)/633/2023 WITH LCR 4 FILES in CrI.A.(j)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH CrI.A.(j)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
12	I.A.(CrI.)/705/2023 WITH LCR 4 FILES in CrI.A./298/2023	SOBUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
	WITH CrI.A./298/2023	SOBUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
13	CrI.A.(j)/6/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	KOLIRAM MUDOI Versus THE STATE OF ASSAM	MR. R J DAS (AMICUS CURIAE)	PP, ASSAM
14	CrI.A.(j)/8/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	DEEPLYOTI DEKA @ PUSKU Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA (AMICUS CURIAE)	PP, ASSAM
15	I.A.(CrI.)/154/2024 in CrI.A./988/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM

	WITH Crl.A./988/2024 (Filing Number)	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR H	MR. T DEURI	
	WITH I.A.(Crl.)/989/2024 (Filing Number)	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR H	MR. T DEURI	
16	I.A.(Crl.)/164/2024 WITH OFFICE NOTE in Crl.A./1074/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM
	WITH Crl.A./1074/2024 (Filing Number)	RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H	MS. S G BARUAH	
	WITH I.A.(Crl.)/1077/2024 (Filing Number)	RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H	MS. S G BARUAH	
17	I.A.(Crl.)/278/2024 WITH OFFICE NOTE in Crl.A./1887/2024	RAM KUMAR CHAUHAN Versus THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	MR. P BOIRAGI (r-2) MR. S J SARMAH (r-2) PP, ASSAM
	WITH Crl.A./1887/2024 (Filing Number)	RAM KUMAR CHAUHAN Versus THE STATE OF ASSAM AND ANR. F	MR. A BARUAH	
18	I.A.(Crl.)/367/2024 WITH LCR 4 FILES, P.B.-2 in CRL.A(J)/52/2023	KHADEM MANDAL, Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	WITH CRL.A(J)/52/2023	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
HEARING				
19	CRL.A(J)/33/2019 5 Y 5 M 4 D : (AS FIRST ITEM), PART-HEARD, FIXED, LCR 5 FILES, P.B.-2	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. B SARMA (AMICUS CURIAE)	PP, ASSAM
20	WITH Crl.A./164/2019 5 Y 5 M 4 D :	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
21	Crl.A./98/2017 7 Y 10 M 13 D : WITH LCR 6 FILES, P.B.-2	SRI PRADIP BRAHMA @ PWLER Versus THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA
22	Crl.A./442/2019 WITH CASE DIARY(SCANNED COPY)	BRAHMACHARIMAYUM ANGOUBI SHARMA Versus NATIONAL INVESTIGATION AGENCY	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
23	Crl.A./456/2019 WITH LCR 6 FILES, P.B.-2	SRI SWAPAN DEB Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. M ISLAM	PP, ASSAM
24	Crl.A./1/2020 4 Y 5 M 28 D : WITH LCR 5 FILES, P.B.-2	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/251/2024	MONUWARA BEGUM Versus PREETOM SAIKIA IAS	MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR	
2 WP(C)/1206/2024 FIXED	LITUMONI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM SC, IRRIGATION
3 WP(C)/2357/2024 FIXED	SUKANYA BORGHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
4 WP(C)/2369/2024 FIXED	RANJIT CHUTIA Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI K ABHINABA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD SC, HOUSING AND URBAN AFFAIRS
5 WP(C)/2521/2024	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
6 WP(C)/2525/2024	SUMON NAYAK AND 59 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MD H R AHMED MR. D DEKA	DY.S.G.I.
7 WP(C)/2526/2024	PARTHA SARATHI SHIL AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MD H R AHMED MR. D DEKA	DY.S.G.I.
8 WP(C)/2531/2024	HITEN KALITA Versus THE CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, PWD
9 WP(C)/2532/2024	BANAJIT DEKA AND 3 ORS Versus UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	DY.S.G.I. SC, AAU
10 WP(C)/2537/2024	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM
11 WP(C)/2552/2024	GOLAM MOSTAFA AHMED Versus THE STATE OF ASSAM AND 2 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM

12	WP(C)/2561/2024	DEVAKRISHNA BOKATIAL Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	GA, ASSAM
13	WP(C)/2562/2024	MRIDUL KUMAR DEKA Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
14	WP(C)/2564/2024	AJIT DAKUA Versus THE STATE OF ASSAM AND 6 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE
15	WP(C)/2577/2024	RAJ JOSHI Versus THE UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
16	WP(C)/2578/2024	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
17	WP(C)/2579/2024	RAMEN BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE
18	WP(C)/2580/2024	ARUN SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
ORDER (STAY VACATING)				
19	I.A.(Civil)/2689/2022 PART-HEARD, FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
20	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
ADMISSION				
21	WP(C)/654/2018 FIXED	DHRUBAJYOTI DEKA Versus THE STATE OF ASSAM AND ORS.	MS. B BHUYAN MS. N BORAH	SC, FCSCA GA, ASSAM MR A CHALIHA, SC, FINANCE
22	WP(C)/1600/2021 FIXED	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
23	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
24	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
25	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

26	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
27	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
28	WP(C)/2899/2021 FIXED	SMTI BOGI @ KUNKUNI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MS P BARUAH MR. D C C PHUKAN T KAKATI	GA, ASSAM MR. U J SAIKIA (R-2 & 3) MS. N SAIKIA (R-3) SC, F.T
29	WP(C)/5459/2022 B/O	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	SC, IRRIGATION
30	WP(C)/6204/2022 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
31	WP(C)/1870/2023 B/O	MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
32	WP(C)/1907/2023	MAHAT CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MISS. J GOGOI	SC, FOREST SC, PWD
33	WP(C)/2108/2023 B/O	BHUPATI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. MS. M D BORAH, GOVT. ADVOCATE, (RESPONDENT NO. 2)
34	WP(C)/2812/2023	ANGARAG SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
35	WP(C)/2829/2023 FIXED	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
36	WITH WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, SLRC SC, EDU SC, SEBA
37	WP(C)/3286/2023 B/O	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
38	WP(C)/4719/2023 B/O	ABU HURIRA MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
39	WP(C)/6443/2023 B/O	JEEWAN CHANDRA Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MR. P BORAH	MR. A K DUTTA (r-1 to 3) MR. A K DUTTA (r-1 to 3) DY.S.G.I.
40	WP(C)/7054/2023 FIXED	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
41	WITH I.A.(Civil)/1085/2024 in WP(C)/7054/2023	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
41	WP(C)/7074/2023 B/O	HARISH CHANDRA NO. G/2301013P HAVILDAR GD Versus THE UNION OF INDIA AND 2 ORS	MR S DEKA	MR. U K GOSWAMI DY.S.G.I.

42	WP(C)/502/2024	SHARMILA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM
43	WP(C)/1053/2024 B/O	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
44	WP(C)/1400/2024 B/O	NO.G/105218L RIFLEMAN (GD) RAM PRASAD SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MRS. A GAYAN DY.S.G.I.
45	WP(C)/2385/2024 FIXED	SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, P W D
ORDERS				
46	Cont.Cas(C)/81/2020 FIXED	MAHINDRY DAS Versus SANJAY KISHOR AND ANR.	MR H DAS MR. B C DEKA	
47	Cont.Cas(C)/365/2023 FIXED	UPEN BRAHMA Versus K M GOPAL SANA RAJKUMAR AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	
48	Cont.Cas(C)/521/2023 FIXED	RAJAT SUBHRA BHATTACHARJEE Versus SAMIR SINHA AND ANR	MR. N BORAH N AHMED MR M.J. BHARALI	MR. B GOGOI (r-1,2) MR P NAYAK (r-1,2) MR A CHALIHA (r-1,2)
49	Cont.Cas(C)/753/2023 FIXED	AKINUR ISLAM Versus JAY SHIVANI AND ANR	MR. M ISLAM MS A KHATUN	MS M BORA
50	WP(C)/3871/2023 FIXED	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
51	WP(C)/583/2024 B/O	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, IRRIGATION SC, FINANCE
52	I.A.(Civil)/1351/2024 in WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH	SC, AGRI. DEPARTMENT
	WITH WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024

13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/253/2024	SRI HAREN SAIKIA Versus SRI ADI KHAN	MR. J SARMAH	
2 Cont.Cas(C)/255/2024	M/S S AND J BROTHERS ENTERPRISE Versus KAILASH KARTHIK N, I.A.S. AND 6 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	
3 WP(C)/930/2024 B/O	SUKCHAR GOU RAKSHYA VAHINI Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
4 WP(C)/2529/2024	DHUMKAR FISHERMEN CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, FISHERY
5 WP(C)/2538/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
ADMISSION			
6 WP(C)/7172/2016	ZAKIR AHMED CHOUDHURY Versus STATE OF ASSAM and 15 ORS.	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR	MR G SAHEWALLA (SR. ADV., R-7) MR G N SAHEWALLA (SR. ADV., R-3-12,14) GA, ASSAM MD ASLAM SC, APDCL MS. R JAIN (R-12) MR. P DEKA (R-3-12,14) MR. A CHETIA (R-3-12,14) MS.N PODDAR(R- 3-6, 8-11) MR. M SAHEWALLA (R-7,14)
7 WP(C)/1090/2019	APTAR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MR G K SINGH	SC, PNRD GA, ASSAM SC, A S E C
8 WP(C)/2015/2019	ROHUL AMIN AKAND Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS.	MR. R ALI MR. A M KHAN MD R AMIN	MR. K N CHOUDHURY SC, I O C

9	WP(C)/2132/2019	M/S. SHIVAM TRANSCON PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. B BURAGOHAIN	GA, ASSAM
10	WP(C)/2152/2019	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM
11	WP(C)/3265/2019	SAMARESH NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI MS P BARUAH	GA, ASSAM SC, N C HILLS
12	WP(C)/8753/2019	ORI-PLAST LTD. AND ANR. Versus ASSAM GAS COMPANY LTD. AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR G N SAHEWALLA (R6) S N SARMA MD ASLAM (R6) MR D SENAPATI (R6) MR. B BARMAN MR. K KALITA MR. A CHETIA (R6) MS. S. TODI (R6)
13	WP(C)/3162/2020	M/S SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR. P SARMA	SC, INDUSTRIES AND COMMERCE
14	WP(C)/4441/2020	DR HARI RAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DEKA MR. M DAS	SC, PWD
	WITH			
15	WP(C)/4465/2020	GOPAYJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEKA MR. M DAS	SC, PWD
16	WP(C)/5632/2020	M/S CACHAR ISPAT PVT LTD AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR. B K DAS MR. N DAS MR H P GUWALA MR. H P NEOG	MR H GUPTA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
17	WP(C)/883/2021 FIXED	MANJU BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM
18	WP(C)/2543/2022 B/O	M/S SUN SECURITY SERVICE Versus UNION OF INDIA AND 2 ORS.	MR. D P BORAH MR B PAUL	MR. S K MEDHI ASSTT.S.G.I.
	WITH			
19	WP(C)/2958/2016	M/S SUN SECURITY SERVICE Versus THE UNION OF INDIA and 2 ORS	MR.D P BORAH MR.A ROY	MR. A BARKATAKI SC, RAILWAY
20	WP(C)/2704/2022	EASTERN ENVO PROTECT Versus THE STATE OF ASSAM AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT	SC, HEALTH SC, PWD
21	WP(C)/5889/2022	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
	WITH			
22	WP(C)/5844/2022	M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
23	WP(C)/7659/2022	MD. KUTIBUDDIN SK AND 4 ORS Versus THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/355/2023 in WP(C)/7659/2022	MD. KUTIBUDDIN SK AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MS. P CHAKRABORTY	GA, ASSAM SC, FINANCE

24	WP(C)/7690/2022	NO. 36/38 TEPORI SONAI MORISUTI MEEN SAAMABAI SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MRS. K BARPUZARI (r 6) MR. A CHAMUAH (r 6) MR. P K BHUYAN (r-10,11) MR. S D ROY (R-8,12) MR. C DAS (r 6) SC, FISHERY DEPTT.
25	Arb.P./31/2023	M/S CHIRAG ENFIELD AND 3 ORS. Versus SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	MR P BARUAH MR. P DAS MR. N N DUTTA
26	WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
27	WP(C)/5528/2023	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
28	WP(C)/5956/2023 B/O	M/S NORTH EAST CALCINERS PVT. LTD. Versus THE POLLUTION CONTROL BOARD, ASSAM AND ANR	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	SC, PCB
29	WP(C)/6220/2023	M/S SBL KNOWLEDGE SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, FOREST SC, FINANCE DEPTT.
30	WP(C)/81/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
	WITH			
31	WP(C)/646/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
32	WP(C)/711/2024	ABHIJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, PWD
33	WP(C)/2105/2024 FIXED	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM, GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR B BURAGOHAIN MR. J M GOGOI	MR. S BORTHAKUR DY.S.G.I.
		ORDERS		
34	WP(C)/4890/2018	NUR ISLAM SK. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B C DAS (R11) GA, ASSAM MR. D A KAIYUM (R11) MR. S SARMA (R8) MR. R HAZARIKA (R8) MR. S BORTHAKUR (R8) MR. J ROY (R8) MS. S KAKATI (R8) MR. C CHAKRAVARTY (R8) MR E HUSSAIN (R11)
35	Cont.Cas(C)/10/2022	ABDUL MAJID SK Versus M S MANIVANNAN (IAS) AND 2 ORS	MD H R AHMED	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. K GOGOI (R-3) MR. A J HAZARIKA (r-2) MS. N BORDOLOI (r-1) MS. N RAJMEDHI (r-2) MS. P N SUMI (r-2)
36	Cont.Cas(C)/129/2022	NITU SINGH Versus ER. BISWADEEP DAS	MR. B U LASKAR	

37	Cont.Cas(C)/139/2022	ASSAM INSTITUTE OF HEALTH ALLIED SCIENCE Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-2) MR. K K PARASAR
38	Cont.Cas(C)/270/2022	NILAMBAR DAS Versus JAYANT NARLIKAR AND ORS.	MR. K R PATGIRI MRS. C DAS	MR. D SAIKIA (R-3) MR. R BORPUJARI MR. B GOGOI (R-3) MR P NAYAK (R-3) MR. A PHUKAN (R-3) SC, REVENUE
39	Cont.Cas(C)/291/2022	SHEIKH NOOR ISLAM Versus SHEIKH NOOR ALAM	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. D NATH MR G BHARADWAJ MR A V SINGH MR B DEORI MR W R MEDHI MR P TALUKDAR
40	Cont.Cas(C)/508/2022 FIXED	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
WITH				
41	Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
42	Cont.Cas(C)/536/2022 FIXED	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
43	Cont.Cas(C)/675/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
44	Cont.Cas(C)/676/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MS. R B BORA (r-1,2) MR. S R RABHA MR. R K MUSHAHARY (r-1,2)
45	Cont.Cas(C)/677/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
46	Cont.Cas(C)/680/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	
47	Cont.Cas(C)/694/2022	ANSUMWI NARZARY Versus ANURAG GOEL AND ANR.	MR. A BORO MS. D MAHANTA	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR P NAYAK (r-2)
48	WP(C)/2492/2022	AZIM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR A H AHMED MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
49	WP(C)/3536/2022	RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
50	WP(C)/8425/2022	DILIP BORA Versus THE STATE OF ASSAM AND 7 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, AG MR. S K MEDHI (R-6) SC, IRRIGATION SC, FINANCE

51	Cont.Cas(C)/105/2023	M/S MINAKSHI ENTERPRISE Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-2) MR R M DAS (R-2) MR. C SHARMA(R-2) MR. C SHARMA(R-2) D JAIN(R-2) D JAIN(R-2) P. NAIDING(R-2) P. NAIDING(R-2)
52	Cont.Cas(C)/138/2023 FIXED	VILIEBEI MERU Versus TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI
53	Cont.Cas(C)/186/2023	PRABHAT BORA AND 4 ORS Versus S ABBASI, IAS AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MR R M DAS (r-1,2,4,5,6) MR. C SHARMA (r-1,2,4,5,6) D JAIN (r-1,2,4,5,6) P. NAIDING (r-1,2,4,5,6)
54	Cont.Cas(C)/577/2023	TAZUL ISLAM Versus KHANINDRA CHOUDHURY, IAS AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED	MR. A I ALI (R-1,2)
55	WP(C)/323/2024	SARAIGHAT TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
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12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
2 WP(C)/230/2024 FIXED	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3 WP(C)/2403/2024 FIXED	MOHAN CH KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEORI SC, FINANCE
4 WP(C)/2426/2024 FIXED	LAKHIMAI BHAGAWATI Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE
5 WP(C)/2443/2024 FIXED	SASHI KANTA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	SC, ELEM. EDU SC, SEBA
6 WP(C)/2549/2024	DR. RASHIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM
7 WP(C)/2551/2024	ANUWAR ULLAH KABIR Versus THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA	SC, SEC. EDU.
8 WP(C)/2560/2024	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A JAHID MR N SARMA	SC, ELEM. EDU
9 WP(C)/2575/2024	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	SC, SEC. EDU. SC, CBSE
10 WP(C)/2576/2024	SUBODH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR S SARMAH	SC, SEC. EDU.
ORDER (STAY VACATING)			
11 I.A.(Civil)/3688/2023 in WP(C)/4202/2023	GURUCHARAN COLLEGE AND ANR. Versus R. K. TAMPHA SANA,	MR S DUTTA MR. S DUTTA	MR G N SAHEWALLA MD ASLAM

	WITH WP(C)/4202/2023	R. K. TAMPHA SANA Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA	SC, HIGHER EDU MR S DUTTA (r-6,7,8) MS S MOCHAHARI (r-6,7,8) MR. S DUTTA (r-6,7,8)
		ORDER (IMPLEADMENT OF PARTY)		
12	I.A.(Civil)/1383/2024 in WP(C)/2271/2024	JIBAN CH. CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 87 ORS	MR. S HAZARIKA	SC, SEC. EDU. SC, BTC
	WITH WP(C)/2271/2024	JIBAN CH. CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	SC, SEC. EDU. SC, BTC
		ADMISSION		
13	WP(C)/2780/2013	PARUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
	WITH MC/1506/2014 in WP(C)/2780/2013	ASHFAK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
14	WITH WP(C)/3381/2013	ASMA KHATUN and 4 ORS. Versus THE STATE OF ASSAM AND 26 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	GA, ASSAM K DEVI, R K DEVI, R MR. K R PATGIRI (R9 TO 15) MR. M KHAN (R- 16 TO 27) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR J RAHMAN, R MR J RAHMAN, R MR J RAHMAN, R MS. C DAS (R9 TO 15) SC, EDU SC, FINANCE
15	WITH WP(C)/3473/2013	PARUL AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.M A I HUSSAIN MR A R BHUIYAN MR.B ZAMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, FINANCE SC, EDU
16	WP(C)/1149/2015	DR. PANKAJ GOSWAMI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. M CHOUDHURY SC, HIGHER EDU. (R1-4)
17	WP(C)/7906/2016	SUKUMAR ROY Versus STATE OF ASSAM and 4 ORS.	MR.S R BHATTACHARJEE MR. A K PURKAYASTHA MS M BHUYAN MR.H A SARKAR	MR. M A I HUSSAIN (R5) MR A R BHUYAN (R5) MR. R ISLAM (R4) MR. D NATH, SENIOR GOVERNMENT ADVOCATE SC, SECONDARY EDUCATION
18	WITH WP(C)/6312/2021	JOBEDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR. J AHMED (r-8) MS A HUSSAIN (r-8) MS. N HASINA (r-8) R BEGUM (r-8) SC, SEC. EDU.

19	WP(C)/742/2020	NURUL ISLAM MIAH Versus THE STATE OF ASSAM AND 9 ORS	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR M H AHMED MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1 TO 7) MR B GOGOI, SC, FINANCE (R- 8 TO 10)
	WITH			
20	WP(C)/692/2020	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR M H AHMED MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU
21	WP(C)/4898/2020 FIXED	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
22	WP(C)/7030/2022	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA
23	WP(C)/2601/2023	SANGITA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV R SARMA	SC, SECONDARY EDUCATION
24	WP(C)/2653/2023 CAVT. NO.04032/023, WITH CAVT. 403/2023, CAVT. 484/2023	DR GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P C DEY MR. M B U AHMED MR. A ULLAH	SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR
	WITH			
25	WP(C)/3298/2023 CAVT. NO. 04842/023,	DR. GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. N BORUAH MR. M B U AHMED MR K J SAIKIA	SC, HIGHER EDU MR. P SAIKIA FOR CAVEATOR SC, DIB. UNIVERSITY
26	WP(C)/2838/2023	ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
27	WP(C)/3400/2023	BASANTI RAJKHOWA AND 93 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
28	WP(C)/4095/2023	HOBIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
	WITH			
29	WP(C)/4098/2023	SHAHAB UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
30	WP(C)/5409/2023	ARIJIT SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	SC, HIGHER EDU MR. A K BHUYAN (R-4) MS. B BHUYAN (R-4) MS P.BORAH (R-4) MS. N CHOUDHURY (R-4) MR. A KHOUND (R-4) MS B BORA (R-4) MR A TALUKDAR (R-4) MR J DAS (R-4) SC, G U

31	WP(C)/6231/2023	RAFTAB UDDIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
32	WP(C)/6244/2023	AMIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. M NATH MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S B LASKAR (R6) MR. H A LASKAR (R6) MS D DUTTA (R6) A. H. AHMED (R6) SC, SSA
33	WP(C)/6276/2023	DR. JINTU SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U
34	WP(C)/6585/2023 FIXED	DEEPAK DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	SC, ELEM. EDU MR S C DAS (R-5) P BURAGOHAIN (R-5) MR. C. SHIL (R-5) SC, BTC
ORDERS				
35	Cont.Cas(C)/506/2017	SARADA TALUKDAR Versus PREETAM SAIKIA and ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MRS. P BHARADWAJ MR. T N SRINIVASAN	MR. D SAIKIA (R-1) MR. K K DUTTA (R-1) MR. A DEKA (R-3)(R-4)
36	Cont.Cas(C)/492/2020	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
37	Cont.Cas(C)/577/2020	MD. MUZAMIL HOQUE MIR Versus PREETAM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH	
38	Cont.Cas(C)/609/2020	JALAL UDDIN SK Versus PREETOM SAIKIA AND ORS	MR F K R AHMED MR J UDDIN	MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR. B GOGOI MS. N PHUKAN MR P NAYAK MR A CHALIHA
39	Cont.Cas(C)/270/2021	RITA CHOUHAN Versus DR. BIJOYA CHOUDHURY, ACS	MR. D BHUYAN	MR. D SAIKIA MR S M T CHISTIE
40	Cont.Cas(C)/273/2021	PRABENDRA CH. DAS Versus SRI B KALYAN CHAKRABARTHY, IAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (R2) MR. R MAZUMDAR MR. P K BORAH (r-3) MR. K K DUTTA MR. S R BORUAH (r-4) MR B KAUSHIK (r-3)
41	Cont.Cas(C)/291/2021	BIREN SAIKIA Versus DR. ANIL KUMAR SHARMA	MR N J KUMAR MR. DIPJYOTI DEKA MR. R KAMAN	MR. I ALAM
42	Cont.Cas(C)/57/2022	MRS. PARINITA BORAH Versus DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI
43	Cont.Cas(C)/89/2022	NAZRUL ISLAM LASKAR Versus B KALYAN CHAKRABORTY AND ANR.	MR. M DUTTA MS S DEV MR J MAHANTA	
44	Cont.Cas(C)/101/2022	MD. FAIJUR RAHMAN Versus MS. MAMATA HOJAI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	

45	Cont.Cas(C)/107/2022	ABDUL MAZID MIAH Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
46	Cont.Cas(C)/251/2022	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE MR B KAUSHIK (R-3)
47	Cont.Cas(C)/715/2022 FIXED, WITH REV. PET/167/2016 (D/O), WP(C)/5825/2012 (D/O), WP(C)/9306/2019 (D/O), WP(C)/3190/2012 (D/O)	DILIP KUMAR TALUKDAR AND 4 ORS Versus DR. BIJOYA CHUODHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	
48	Cont.Cas(C)/91/2023	MAMIRAN NESSA Versus SMTI. SURANJANA SENAPATI, ACS AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MS N NEWME	
49	Cont.Cas(C)/384/2023 B/O	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAR (r-1)
50	Cont.Cas(C)/407/2023	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
51	Cont.Cas(C)/643/2023	BIJU DEVI AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	MR. D SAIKIA (R-2) MR. U SARMA (R-2) MS K DAS (R-2)
52	WP(C)/1992/2023 B/O	MANOMATI KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR R SENSUA M. A. OASIS	GA, ASSAM MR G BHARADWAJ (R-6 TO 10) MR. S SUTRADHAR (R-6 TO 10) MR N BRAHMA (R-6 TO 10) SC, SEC. EDU.
53	I.A.(Civil)/3297/2023 in WP(C)/3716/2020 WITH WP(C)/3716/2020	DR. MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 7 ORS. MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM
54	Cont.Cas(C)/8/2024	AFRUZA KHATUN Versus NARAYAN KONWAR AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2)
55	Cont.Cas(C)/17/2024	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r- 4,8,5) MS K DAS (r-2)
56	WP(C)/1690/2024 B/O	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM SC, SEC. EDU. SC. WAKF BOARD

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 17th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 12****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/2369/2022 B/O	BRBA INFRATECH LLP Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MR. T BAIDYA MS B DAS MR Y. BARBHUIYA	MR. K GOGOI ASSTT.S.G.I.
2 WITH WP(C)/3505/2022	BRBA INFRATECH LLP Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MR. T BAIDYA MS B DAS MR. B DAS MR Y. BARBHUIYA	MR. B DEKA (C.G.C.) SC, RAILWAY
MOTION			
3 WP(C)/5884/2023 FIXED	M/S VINDHYA VASHINI TRADERS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
4 Cont.Cas(C)/254/2024	EAST INDIA SUPPLY CENTRE Versus DILIP KUMAR BORAH, IAS AND ORS	MR D KALITA MS. N BARMAN	
5 WP(C)/1851/2024 B/O	ANGUR BIBI AND 63 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
6 WP(C)/1986/2024 B/O	M/S PRAGATI HOSPITAL AND RESEARCH CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
7 WP(C)/2122/2024 FIXED	NABAJYOTI KALITA AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, PNB
8 WITH I.A.(Civil)/1408/2024 in WP(C)/2122/2024	NABAJYOTI KALITA AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ	SC, PNB
8 WP(C)/2147/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC

9	WP(C)/2157/2024 B/O	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
10	WP(C)/2435/2024 FIXED	MADHUSUDAN BIDAWATKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. B KALITA	SC, HOUSING AND URBAN AFFAIRS SC, G M D A SC, GMC
11	WP(C)/2445/2024 FIXED	SANGAM BARUA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K SINGHA MR G PATHAK MR T K DAS	GA, ASSAM SC, G M D A
12	WP(C)/2466/2024 FIXED	TAPASH BHARADDWAJ AND ANR Versus THE GOVT OF ASSAM AND 3 ORS	MR D DEKA MR. J BHARALI MR N J KUMAR	GA, ASSAM SC, GHC
13	WP(C)/2517/2024	JYOTI KALITA AND 60 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY IMSENKALA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
14	WP(C)/2519/2024	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
15	WP(C)/2520/2024	MONORAJ LANGTHASA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	GA, ASSAM
16	WP(C)/2524/2024	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. S CHETIA MR. J P MORE	SC, TAXATION
17	WP(C)/2527/2024	TUHIN DAS AND ANR Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC. P.F.
18	WP(C)/2533/2024	SBI GENERAL INSURANCE COMPANY LTD Versus PRANAB CHETRY AND ANR	MD. S M RAHMAN	
19	WP(C)/2534/2024 B/O	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	WP(C)/2539/2024	DUSHMANTA MEDHI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS (B)	MR. A DHAR MD F FARIDI	SC, GMC SC, G M D A
21	WP(C)/2542/2024 B/O	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	WP(C)/2543/2024	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
23	WP(C)/2544/2024	M/S VRIDHI IRON AND STEELS Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
24	WP(C)/2545/2024	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM

25	WP(C)/2547/2024	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
26	WP(C)/2548/2024	NIPUL KALITA Versus TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	
27	WP(C)/2550/2024	SAMARTHA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, FINANCE SC, REVENUE
28	WP(C)/2553/2024	ABDUL RASHID AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
29	WP(C)/2554/2024 B/O	MD. SHAMS UDDIN AHMED Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	WP(C)/2555/2024	M/S DULAL CHANDRA MECH AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
31	WP(C)/2556/2024	MUKAND POLY PRODUCTS Versus CENTRAL BOARD OF DIRECT TAXES AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INCOME TAX
32	WP(C)/2557/2024	M/S A.K. GHOSH AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. M BHATTACHARJEE MS M BHARATI	SC, GST DY.S.G.I.
33	WP(C)/2558/2024	SANGITA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. J KALITA MR. A R KASHYAP	GA, ASSAM SC, FINANCE SC, GHC
34	WP(C)/2563/2024	SUBHADRA THAKURIA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MS. J AHMED	GA, ASSAM SC, REVENUE
35	WP(C)/2568/2024	TAPAN KR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM
ADMISSION				
36	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
37	WP(C)/6071/2022	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R- 2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
38	WP(C)/6421/2022 FIXED	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE

39	WP(C)/460/2023 FIXED	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR. S ISLAM	GA, ASSAM MR. R HAZARIKA (R5) MR. C CHAKRAVARTY (R5) MR H M R HOQUE (R5) SC, HEALTH
40	WP(C)/2580/2023 B/O	DHARMESWAR KACHARI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR. N BHARALI MRS P HAZARIKA MS G Gayan	MR. A K DUTTA (r-6) DY.S.G.I. SC, PWD
41	WP(C)/192/2024	KASOR UDDIN AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS REP. BY THE CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM, DISPUR, GHY- 0	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
42	WP(C)/545/2024 FIXED	MD. HIFZUR RAHMAN LASKAR 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
43	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
44	WP(C)/1458/2024	GOBIND AGARWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC
ORDERS				
45	WP(C)/5626/2022 FIXED	SANJIT KR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A A R KARIM MR. A DEB	SC, P AND R.D. GA, ASSAM
46	WP(C)/1757/2024 FIXED	KAMAL KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, REVENUE
47	WP(C)/2056/2024 FIXED	UTTAM MRIDHA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6898/2023 FIXED	HIRANYA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
2	WP(C)/1460/2024 FIXED	RITA SUKLABAIIDYA Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
3	WP(C)/1982/2024 FIXED	NO.G/144139 WARRANT OFFICER/GD YASH PAUL Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR (r-1,2,3) DY.S.G.I.
4	WP(C)/1985/2024	RINA MANI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
5	WP(C)/2250/2024 FIXED	BIMAL DULAKASHARIA Versus THE STATE OF ASSAM AND 2 ORS	MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU.
6	WP(C)/2522/2024	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, P AND R.D.
7	WP(C)/2523/2024	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
8	WP(C)/2536/2024	SEKHARJYOTI BORUAH AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS M DAS	GA, ASSAM SC, APDCL SC, FINANCE

9	WP(C)/2559/2024	CHANDANA SONOWAL AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH	SC, WPT AND BC
10	WP(C)/2565/2024	SAILENDRA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. M H ALI	SC, A S T C
11	WP(C)/2567/2024	UDIT NARAYAN KAIRI Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
12	I.A.(Civil)/1334/2024 in WP(C)/1441/2018	SAJIDA BEGUM, Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR	GA, ASSAM MR R DHAR, SC, PWD DEPTT. SC, FINANCE DEPTT.
	WITH WP(C)/1441/2018	SAJIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS MR. P K MAZUMDAR	GA, ASSAM MR R DHAR, SC, PWD DEPTT. SC, FINANCE DEPTT.
ADMISSION				
13	WP(C)/5345/2021 PART-HEARD, FIXED, WITH WP(C)/5331/2021 (D/O)	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI MR A CHALIHA (SC, FINANCE) SC, P H E
	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) MR A CHALIHA (SC, FINANCE) SC, P H E
	WITH WP(C)/5249/2022	CHAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, AG SC, PWD
	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-7) SC, P H E

21	WITH WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E
22	WITH WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG MR A CHALIHA, SC, FINANCE DEPARTMENT, SC, WATER RESOURCE
23	WITH WP(C)/4842/2023	KRISHNA KANTA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE
24	WP(C)/6373/2015 FIXED	KAGAJ NIGAM KARMI UNION Versus THE UNION OF INDIA and 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R-3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R-3&4) SC, PF MR.D DEY MS.R DEVI
25	WP(C)/8021/2017	ABDUL HAMID Versus THE STATE OF ASSAM and 5 ORS	MR.A PARAMANIK MR.H TALUKDAR MS.M DEKA MS.D DAS	SC, CO-OP. GA, ASSAM SC, FINANCE
26	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
27	WP(C)/3722/2022	BIPIN CHANDRA BORAH Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	MR. B K DAS MR H P GUWALA
28	WP(C)/3999/2022 B/O	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
29	WP(C)/4833/2022	ABC 103 SURHAB ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
30	WP(C)/5509/2022 FIXED	MOMI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
31	WP(C)/7238/2022 B/O	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
32	WP(C)/8334/2022 FIXED	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
33	WITH WP(C)/2961/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)

34	WITH WP(C)/2163/2023	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL-AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
35	WP(C)/524/2023 B/O	MEERA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, AG MR. S K MEDHI (R-4) SC, FINANCE SC, IWT
36	WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG
37	WP(C)/1166/2023 FIXED	NAZRUL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM , MS. D.D. BARMAN (R-4) SC, SEC. EDU. SC, FINANCE MR. B. GOGOI (R-2, R-6 & R-7)
38	WP(C)/1440/2023 B/O	JOGEN CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	GA, ASSAM
39	WP(C)/1626/2023 FIXED	MINA DEKA Versus THE STATE OF ASSAM AND 4 ORS	M HALOI MR. A M KHAN MR T T MONI	SC, CO OP GA, ASSAM SC, FINANCE
40	WP(C)/2441/2023 B/O	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
41	WP(C)/2734/2023 FIXED	FORID AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	F K R AHMED M U BARBHUYAN	SC, P AND R.D. GA, ASSAM
42	WP(C)/2762/2023 B/O	MD. NURUL AMIN Versus STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	GA, ASSAM
43	WP(C)/4498/2023 FIXED	DR. PANKAJA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE
44	WP(C)/5288/2023 FIXED	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
45	WP(C)/5643/2023 FIXED	MIHIRAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM
46	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	SC, P AND R.D. GA, ASSAM
47	WP(C)/6332/2023 B/O	HAREN BARMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S RAHMAN MRS S GOSWAMI	GA, ASSAM SC, REVENUE
48	WP(C)/7015/2023 B/O	BOBBY KHAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, REVENUE
49	WP(C)/7288/2023	ANITA DIMASA Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, K A A C SC, FINANCE
50	WP(C)/7416/2023 B/O	DIP PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE
51	WP(C)/7560/2023 B/O	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.

52	WP(C)/487/2024 B/O	SARET KRO Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
53	WP(C)/799/2024 FIXED	BICHITRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, AG MR. S Ali (r-7) MR K DAS (r-7)
54	WP(C)/995/2024 FIXED	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
55	WP(C)/1425/2024 FIXED	QUEEN DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU MR REZABUL HOQUE	GA, ASSAM A W AMAN (R-8) MR SARFRAZ NAWAZ (R-8) MR T R SEN (R-8) SAMIM RAHMAN (R-8)

ORDERS

56	WP(C)/1935/2023 FIXED	JOGEN BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE
57	I.A.(Civil)/3678/2023 IN Review.Pet./67/2020 (D/O), WITH WP(C)/390/2018 (D/O) in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU
58	WP(C)/4821/2023 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
59	I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
60	I.A.(Civil)/1350/2024 in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

HEARING

62	WP(C)/1738/2022 B/O	SAFIRAN NESSA @ SAFIJAN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (R-3)
63	WP(C)/6721/2022 FIXED	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MACApp./206/2011 (HEARING), WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN
	WITH MC/3396/2011 in MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
2	MFA/38/2012 (HEARING), WITH LCR	THE NATIONAL INSURANCE CO. LTD., Versus MD. AKTAR ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
	WITH MC/1223/2012 in MFA/38/2012	THE NATIONAL INSURANCE CO. LTD., Versus MD. AKTAR ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
3	MFA/37/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD., Versus MD. IMRAN HUSSAIN and ANR,	MS. R D MOZUMDAR MS. R BEGUM	MR. RAJIB CHAKRABORTY AS LEGAL AID COUNSEL
	WITH MC/1222/2012 in MFA/37/2012	THE NATIONAL INSURANCE CO. LTD., Versus MD. IMRAN HUSSAIN and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
4	MFA/39/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD., Versus MD. IDRISH ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
	WITH MC/1224/2012 in MFA/39/2012	THE NATIONAL INSURANCE CO. LTD., Versus MD. IDRISH ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
MOTION				
5	CRP(IO)/160/2024	MD YUNUS ALI Versus JAHANGIR ALAM SARKAR AND 10 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM

6	CRP(IO)/161/2024	KAMAL PAUL AND ANR Versus PINKY DEY SAHA AND 5 ORS	MR P DEKA MR. B BORAH	
7	CRP(IO)/163/2024	SANTI DEVI JALAN @ AGARWAL AND 3 ORS Versus SURESH KUMAR JALAN AND 4 ORS.	MR. P BORA MR. S ISLAM MR. ATIULLAH HAWARI	
8	CRP(IO)/164/2024	KHAIRUL ISLAM AND 10 ORS Versus MUSTAFA AND 28 ORS.	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	
9	CRP(IO)/165/2024	DIPAK DEY AND ANR Versus MD. SHAH ALAM	MR. R SARMA MS. S D SAIKIA	
ADMISSION				
10	Review.Pet./83/2021 WITH LCR	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	WITH I.A.(Civil)/1551/2021 in Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
11	WITH CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA
	WITH I.A.(Civil)/2559/2023 in CRP/45/2021	M/S J A BROTHERS Versus ENGINEERING PROJECT (INDIA) LTD AND 3 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	MR. P GOSWAMI
12	MACApp./161/2024	SRI MANTU SENSUWA Versus THE MANAGER, KHOWANG TEA ESTATE AND 2 ORS (E)	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN
13	MACApp./164/2024	RUBI CHETIA @ MOHAN Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS (H)	MR. R BORUAH	
14	MACApp./169/2024	UNITED INDIA INSURANCE COMPANY LTD Versus REKHA RANI SINHA AND 6 ORS. E	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/1181/2024 in MACApp./169/2024	UNITED INDIA INSURANCE COMPANY LTD Versus REKHA RANI SINHA AND 6 ORS. E	MRS L SHARMA MR. K K BHATTA	
15	MACApp./176/2024	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS Versus BHUPEN GOGOI 2 ORS E	MR. G C BORAH	
16	MACApp./206/2024	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. Versus BHAGABATI DEKA AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	

	WITH I.A.(Civil)/1401/2024 in MACApp./206/2024	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. Versus BHAGABATI DEKA AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	
17	MACApp./207/2024	RAJU DIHINGIA Versus SATYA RANJAN NEOG AND ANR.	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	
18	MACApp./208/2024	DINESH TALUKDAR Versus BINOD DAS AND ANR.	MR B P BORAH J DASGUPTA MR P J DUTTA MR. A KHANDAKAR	
BAIL HEARING (BA)				
19	Bail Appln./1216/2024 WITH OFFICE NOTE, FIXED	SUBHAS MUKHARJEE @ SUBHASISH MUKHARJEE, Versus THE STATE OF ASSAM ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
BAIL HEARING				
20	AB/1044/2024 FIXED	SIRAJUL ISLAM Versus THE STATE OF ASAM	MR. M RAHMAN MR. A RAHMAN MIZANUR RAHMAN	PP, ASSAM
ORDERS				
21	MACApp./59/2011 WITH ENQUIRY REPORT	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
22	MACApp./188/2012 CAVT. NO. 704/2012	UNITED INDIA INSURANCE CO.LTD., Versus MRS. MONIKA RABHA and ORS,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.T SK MR.S M T CHISTIE FOR CAVEATOR
23	MACApp./2/2013	KUMARI CHINU LODH Versus DEPUTY SECRETARY and 2 ORS,	MR.D K KALITA MR.S BHATTACHARJEE	MR SISHIR DUTTA(R-3) MS. M CHOUDHURY(R-3) MS.R RONGMAI MR.R DEV MR.A K DAS MR.A DUTTA MS. J BORO (R-3) MS M DAS(R-3) MR.R K DEY
24	MACApp./45/2013	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF HAIDAR ALI HIS LEGAL HEIRS RABIYA BIBI and 6 ORS	MR.R BARUAH MR.G BAISHYA MRS.B DAS MS.D KOUR	MR.M U MONDAL MR.A GANGULY MR.M HUSSAIN MR.A A KHAN MR.B DAS
25	MACApp./85/2013	ATUL SAIKIA Versus BRAJEN BUNG RANG and ANR	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. P K BORAH MR.R GOSWAMI MS.M SAIKIA MR.S BORTHAKUR
26	MACApp./271/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BINA DEVI and 6 ORS.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.N D BHUYAN MR.R GOSWAMI MR.I ALAM MR.P K MAZUMDAR MS.M SAIKIA MR.S C KHOUNDR-5 MS.P BORSAIKIA
27	CRP/314/2014 WITH LCR	PARAMESH CH. DAS and 2 ORS. Versus TANMOY JYOTI MAHANTA and ANR.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI
28	I.A.(Civil)/619/2018 in MACApp./118/2018	THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS	MR.S K GOSWAMI MR. B K GOSWAMI	
	WITH MACApp./118/2018	THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS	MR.S K GOSWAMI MR. B K GOSWAMI	MR. S K SANGANERIA MR. N BHATRA MR G JALAN

	WITH I.A.(Civil)/620/2018 in MACApp./118/2018	THE ORIENTAL INSURANCE CO. LTD. Versus SMT JOYMATI KALITA and 5 ORS	MR.S K GOSWAMI MR. B K GOSWAMI	
29	LA.App./18/2019 WITH LCR	SRI BHADARAM MIKIR AND 26 ORS. Versus THE COLLECTOR AND ANR	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
	WITH CO/10/2021 in LA.App./18/2019	THE COMMANDANT, Versus BHADARAM MIKIR AND 26 ORS.	MR. S C KEYAL	MR. S KATAKI
30	MFA/112/2019 WITH LCR	M/S. PURBANCHAL TRADERS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
31	WITH MFA/99/2019	UNION OF INDIA Versus M/S PURBANCHAL TRADERS	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. N HUSSAIN MS. L DAS
	WITH I.A.(Civil)/1276/2019 in MFA/99/2019	UNION OF INDIA Versus M/S PURBANCHAL TRADERS	MR. B SARMAH	
32	I.A.(Civil)/3471/2019 in MACApp./14537/2019	ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	MR P K SARMA (R1, R2) MR R S CHAUHAN (R1, R2)
	WITH MACApp./14537/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS		
33	WITH MACApp./14545/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS		
	WITH I.A.(Civil)/3889/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR P K SARMA (R1, R2) MR R S CHAUHAN (R1, R2)
34	WITH MACApp./14548/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS		
	WITH I.A.(Civil)/3447/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR P K SARMA (R1, R2) MR R S CHAUHAN (R1, R2)
35	MACApp./167/2020 WITH LCR, B/O	SRI PRATAP MALAKAR Versus SRI BABULAL MAIBONGSA AND ANR	MR B CHANDA	MRS. S ROY
36	I.A.(Civil)/967/2020 in MACApp./12567/2019	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS	MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR. D BHUYAN	
	WITH MACApp./12567/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS		
37	MACApp./107/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SOMESWAR LOHAR AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-1 to 3) MR. A SHAKIL (r-1 to 3)

	WITH I.A.(Civil)/834/2021 in MACApp./107/2021	NATIONAL INSURANCE COMPANY LTD. Versus SOMESWAR LOHAR AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
38	I.A.(Civil)/1748/2021 in MACApp./353/2019	SHABANU BIBI @ SAHABANU BIBI AND 4 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR. U K BARMAN MR H ALI MR. R KONWAR MR. J R GIRI	MR. S K GOSWAMI
	WITH MACApp./353/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SHABANU BIBI and 7 ORS	MR. S K GOSWAMI MR. A ACHARYA MR. B K GOSWAMI	MR. K K DEY MS. P DAS MR. A PAUL (R-2) MR. V K BAROOAH MS. M RABHA (R-2) MS. S KUMARI (R-2) MR. J GIRI (R2-R5) MR. S BAISHYA
39	Review.Pet./164/2022 W.P.(CRL.) 99/2022(D/O)	CHILD LINE JORHAT AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR H K SARMA B B HUSSAIN	SR. GA, ASSAM
40	MACApp./641/2022 WITH LCR 2 FILES	KUMARI @ KUMARY DOLEY Versus MANAGER DOLEY AND ANR.	MR D MONDAL	MRS. S ROY (r-2) MR. U K DUTTA MR. U K DUTTA
41	CO/11/2023 WITH LCR in MACApp./76/2023	MINTUMONI HAZARIKA @ MINTU HAZARIKA AND ANR. Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. M DUTTA MR. A LAHKAR	
	WITH MACApp./76/2023 CAVT. NO. 15392/022,	NATIONAL INSURANCE COMPANY LTD Versus SMTI MINTUMONI HAZARIKA @ MINTU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DUTTA FOR CAVEATOR
42	MFA/15/2023 FIXED	UNITED INDIA INSURANCE COMPANY LIMITED. Versus SHAHITA @ SHABITA @ SAHITA NARZARY AND ORS .	MR. R C PAUL	MR. I A TALUKDAR MR. N BORUAH (R-1) J DASGUPTA (r-3) MR. B HUSSAIN
	WITH I.A.(Civil)/1884/2023 in MFA/15/2023	SHAHITA @ SHABITA @ SAHITA NARZARY AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED. AND ANR.	MR. I A TALUKDAR	MR. R C PAUL
43	MFA/65/2023 WITH LCR	SUMI BORO Versus THE UNION OF INDIA	MS J KALITA	MR. K GOGOI DY.S.G.I.
44	MFA/67/2023 WITH LCR	CHAIMAN NESSA Versus THE UNION OF INDIA	MS J KALITA	MR. B CHAKRAVARTY DY.S.G.I.
45	Review.Pet./81/2023 in MFA/142/2021 (D/O)	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
46	I.A.(Civil)/109/2023 FIXED in MACApp./5874/2022	KUNJALATA MANDAL Versus UNION OF INDIA AND ANR.	MR. M TALUKDAR MR. A SHAKIL	MRS. R DEVI ASSTT.S.G.I.
	WITH MACApp./5874/2022 (Filing Number)	KUNJALATA MANDAL Versus UNION OF INDIA AND ANR. F	MR. M TALUKDAR	
47	I.A.(Civil)/634/2023 in MACApp./745/2022 (D/O), B/O in MACApp./745/2022	SMTI. HIMESHWARI SAIKIA AND ANR. Versus SMTI HEMADA SAIKIA AND ANR	MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	MR. N D BHUYAN (r-1) MR. N D BHUYAN (r-1) MR P D BHUYAN (r-2) MR P D BHUYAN (r-2) MR S DUSAD (r-2) MR. A. M. SIDDIQUE (r-2)

48	I.A.(Civil)/1240/2023 in MACApp./4838/2023	SANTOSH SINGH @ AKASH SANTOSH SINGH SING Versus ICICI LOMBARD GENERAL INS CO. LTD. AND 2 ORS.	A G CHOUDHURY	MR. A J SAIKIA (R-1) MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1) MS. P BORTHAKUR (R-1) MR. S. PEGU(R-1)
	WITH MACApp./4838/2023 (Filing Number)	SANTOSH SINGH @ AKASH SANTOSH SINGH SING Versus ICICI LOMBARD GENERAL INS CO. LTD. AND 2 ORS. E	A G CHOUDHURY	
49	I.A.(Civil)/2978/2023 WITH LCR in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
	WITH MACApp./354/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4)
50	I.A.(Civil)/29/2024 WITH LCR, FIXED in RFA/70/2017	ON THE DEATH OF AFTAB UDDIN BARBHUIYA, Versus ATAUR RAHMAN BARBHUIYA,	MR. J LASKAR	
	WITH RFA/70/2017	AFTAB UDDIN BARBHUIYA and ANR Versus ATAUR RAHMAN BARBHUIYA	MR.A H M R CHOUDHURY MR.J LASKAR MR.R CHOUDHURY	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI
	WITH I.A.(Civil)/601/2019 in RFA/70/2017	AFTAB UDDIN BARBHUIYA and ANR Versus ATAUR RAHMAN BARBHUIYA	MR. J LASKAR	MR. A M BARBHUIYA
	WITH I.A.(Civil)/3631/2023 in RFA/70/2017	ATAUR RAHMAN BARBHUIYA Versus NUR KHATUN BARBHUIYA,	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. J LASKAR
	WITH I.A.(Civil)/27/2024 in RFA/70/2017	ON THE DEATH OF AFTAB UDDIN BARBHUIYA Versus ATAUR RAHMAN BARBHUIYA	MR. J LASKAR	MR. A M BARBHUIYA
	WITH I.A.(Civil)/28/2024 in RFA/70/2017	ON THE DEATH OF AFTAB UDDIN BARBHUIYA, Versus ATAUR RAHMAN BARBHUIYA	MR. J LASKAR	MR. A M BARBHUIYA
51	I.A.(Civil)/1208/2024 in MACApp./235/2018	SMTI AMIYO BARUAH AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS		MR. R GOSWAMI
	WITH MACApp./235/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI AMIYO BARUAH AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
52	I.A.(Civil)/1370/2024 WITH LCR in MACApp./365/2018	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 4 ORS	MR. Y S MANNAN MR M GARODIA MS R DAS MS N DEKARAJA	

	WITH MACApp./365/2018	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MR. Y S MANNAN MR M GARODIA MS R DAS MS. M DASGUPTA MS N DEKARAJA MS. O PHUKAN	MS. R D MOZUMDAR R-3 MS. D KALITA (R-1) MS. C MOZUMDA R -3 MR. S P SHARMA R-3
	WITH I.A.(Civil)/1635/2021 in MACApp./365/2018	SMT BANALATA DAS Versus THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/18/2022 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
53	WITH MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
	WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
54	I.A.(Civil)/1404/2024 in MACApp./1330/2024	ORIENTAL INSURANCE COMPANY LTD. Versus NITU DEKA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1330/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus NITU DEKA AND 2 ORS F	MS. R D MOZUMDAR	
55	I.A.(Civil)/1407/2024 in MACApp./5149/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MUST. AFRUJA @ AFRUJA KHATUN AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./5149/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MUST AFRUJA @ AFRUJA KHATUN AND 2 ORS F	MS R D MAZUMDAR	
56	I.A.(Civil)/1409/2024 in MACApp./4926/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus KHIRADA GOHAIN AND 4 ORS.	MR. A ACHARYA MR B ACHARYYA	
	WITH MACApp./4926/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KHIRADA GOHAIN AND 4 ORS E	MR B ACHARYYA	
	WITH I.A.(Civil)/4927/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KHIRADA GOHAIN AND 4 ORS E	MR B ACHARYYA	
57	I.A.(Civil)/1419/2024 in MACApp./1514/2024	ORIENTAL INSURANCE COMPANY LTD Versus HARI PRASANNA RABHA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1514/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus HARI PRASANNA RABHA AND 2 ORS F	MS. R D MOZUMDAR	
HEARING				
58	Test.Cas./8/2016 WITH LCR, FIXED	GEETANJALI DAS Versus RINA DAS and 3 ORS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MR.M CHOUDHURYR- 1-4 MR.T ALI(R- 1-4) P AHMED(R- 1-4) MR.S N KRISHNATRAYA(R- 1-4)

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1293/2024 FIXED	SOBUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
2 Bail Appln./1394/2024	PARTHA JYOTI GOGOI Versus THE STATE OF ASSAM	MR. P BORA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
3 Bail Appln./1396/2024	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
4 Bail Appln./1397/2024	KIRPAL SINGH (JAGGA) Versus UNION OF INDIA	MR. M RAHMAN	DY.S.G.I.
5 Bail Appln./1399/2024	MD. REKIBUL HOQUE @ REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
6 Bail Appln./1403/2024 B/O	SAHIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
7 Bail Appln./1411/2024 B/O	NIKHIL AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL	PP, ASSAM
MOTION			
8 W.P.(Cri.)/4/2024 B/O	SANTANU GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	GA, ASSAM
9 Crl.Pet./544/2024 FIXED	MD. ABDUL MOTIN Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
10 Crl.Pet./568/2024	REZZAK ALI SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MS F RAHMAN MR A K AZAD	PP, ASSAM
11 Crl.Pet./569/2024	DULEN GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	PP, ASSAM

12	Crl.Pet./570/2024	SMT. BENGIA YANANG Versus DIPAYAN PAUL AND CHANCHAL PAUL JV	MD E AHMED MR. F A HASSAN	
13	AB/1180/2024 FIXED	SHAHANUR ALI Versus THE STATE OF A SSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
14	AB/1262/2024	PRONEN HAFLONGBAR Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MS. M KUMARI MR D NANDI B U LASKAR	SC, CBI
15	AB/1263/2024	PONDESH SENGYUNG Versus THE CENTRAL BUREAU OF INVESTIGATON (CBI),	MS. M KUMARI MR D NANDI B U LASKAR	SC, CBI
16	AB/1264/2024	CHAHABULHOQUE Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
17	AB/1265/2024 B/O	PRATICK LAL BARUAH Versus THE STATE OF ASSAM	MR. M K DAS MRS R BEGUM MS. B CHETRY MS. A LALA C SAIKIA	PP, ASSAM
18	AB/1275/2024	AKHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

ADMISSION

19	Crl.Rev.P./519/2023 B/O	TARALI DAS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
20	Crl.Pet./895/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	AKMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA D LASKAR	PP, ASSAM
21	Crl.A./70/2024 B/O	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
	WITH I.A.(Crl.)/245/2024 in Crl.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
22	Crl.Pet./168/2024 WITH LCR(SCANNED COPY), FIXED	BIJAY GUPTA @ BIJAY KUMAR GUPTA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM

BAIL HEARING (BA)

23	Bail Appln./383/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
24	Bail Appln./405/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SWAPAN KR. DEB @ SWAPAN KR. DAS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
25	Bail Appln./462/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM

26	Bail Appln./1203/2024 FIXED	GURMUKH SINGH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
27	Bail Appln./1207/2024 FIXED	ASIF IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
28	Bail Appln./1219/2024 FIXED	MOHIDUL HUSSAIN @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
29	Bail Appln./1346/2024 FIXED	TAPAN CHANDRA NATH Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
30	Bail Appln./1359/2024 FIXED	MD. MANNAF ALI Versus THE STATE OF ASSAM	MR T KALITA J KOTOKY J DASGUPTA MISS C S MARAK	PP, ASSAM
31	Bail Appln./1360/2024 FIXED	MD. SAPIUL ISLAM @ BOS HAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	PP, ASSAM

BAIL HEARING

32	AB/2029/2023 FIXED	MD. EYASIN ALI Versus THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
33	AB/540/2024 FIXED	RAJIB KONCH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
34	AB/851/2024 FIXED	HUSSAIN AHMED LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
35	AB/947/2024 FIXED	SRI LALIT DAS Versus THE STATE OF ASSAM	MR. P K GOGOI MR. B. DAS	PP, ASSAM
36	AB/972/2024 FIXED	NARENDER Versus THE STATE OF ASSAM	MR R BAISHYA MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
37	AB/1169/2024 FIXED	SWRANG BORO @ SERANG BORO AND 4 ORS. Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	PP, ASSAM
38	AB/1177/2024 FIXED	SANJIB HANDIQUE Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
39	AB/1182/2024 FIXED	SAHID AHMED AND ANR. Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
40	AB/1188/2024 FIXED	RIAJ UDDIN @ RIYAJUDDIN Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN	PP, ASSAM
41	AB/1193/2024 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A ROY MR. A K ROY MR. U. DUTTA MR. U. DUTTA	PP, ASSAM
42	AB/1200/2024 FIXED	ABDUL MOTIN Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI MR. R RAHMAN	PP, ASSAM

ORDERS

43	Crl.Pet./499/2019	NABIN CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
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44	CrI.A./453/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O	MD. MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/1194/2023 in CrI.A./453/2023	MD MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	PP, ASSAM
45	I.A.(CrI.)/601/2023 WITH LCR (FIVE FILES). in CrI.A./252/2023	RAMJAN ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
	WITH CrI.A./252/2023	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
46	CrI.Pet./618/2023 WITH LCR 3 BUNDLES(SCANNED COPY), FIXED	DR. RAJU SAKTHIVEL Versus CENTRAL BUREAU OF INVESTIGATION , ACB AND ANR.	MS. N BORDOLOI MR. S RAJ GANESH	SC, CBI
47	I.A.(CrI.)/1192/2023 WITH OFFICE NOTE, B/O in CrI.A./12196/2023	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. D KONWAR MS A DAS	PP, ASSAM
	WITH CrI.A./12196/2023 (Filing Number)	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI	
	WITH I.A.(CrI.)/12197/2023 (Filing Number)	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI	
48	CrI.Pet./467/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	ANJAN SAHU Versus THE STATE OF ASSAM AND 17 ORS	G UDDIN P ADHIKARI	PP, ASSAM
49	I.A.(Civil)/1258/2024 CRP(I/O) 181/2023(D/O), B/O in CRP(IO)/181/2023	MANASH JYOTI RAJKHOWA Versus RUNI SONOWAL,	MR A R BHUYAN MR S ABDULLAH	MR A BHATRA

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 RSA/41/2012 WITH LCR, B/O	REKHA RANI CHANDA AND 6 ORS Versus PRATUL CHANDA AND ORS	MR.G UDDIN MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	
WITH MC/736/2012 in RSA/41/2012	REKHA RANI CHANDA AND 6 ORS Versus PRATUL CHANDA AND ORS	MR.G UDDIN MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	
2 I.A.(Civil)/930/2024 WITH LCR, B/O in Test.App./3/2017	ON THE DEATH OF DULAL CHANDRA DEY HIS LEGAL HEIRS MALATI DEY AND ORS Versus SMTI SABITRI SHARMA and 12 ORS	MR. M U MAHMUD MR. M U MAHMUD MR.S ISLAM MR.M ALI MR. S. SUR	MR D C NATH MR D C NATH N CHAUDHURY
WITH Test.App./3/2017 CAVT. NO. 229/2017	SRI DULAL CHANDRA DEY Versus SMTI SABITRI SHARMA and 12 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI MR.D DEY	MR.S K SAHARIA MR D C NATH MR. B J MUKHERJEE MS R SAHA N CHAUDHURY FOR CAVEATOR
MOTION			
3 Tr.P.(C)/41/2024	DIPIKA NATH Versus BABLU NATH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
4 CRP/54/2024	MD. WAHIDUL HUSSAIN BARBHUIYA Versus MD. JASIM UDDIN BARBHUIYA	MR. S ROY MR. M H LASKAR M. HOSSAIN	
ADMISSION			
5 CRP(IO)/265/2023	GANDE RAY AND 9 ORS. Versus MALATI CHOUDHURY AND ANR.	MS. R CHOUDHURY MS. B. HAZARIKA	MR. H DAS (R-1,2) MS B DAS (R-1,2)
6 FAO/34/2024 CAVT. NO.04572/024,	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA FOR CAVEATOR

	WITH I.A.(Civil)/1421/2024 in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA FOR CAVEATOR
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
7	RSA/37/2023 WITH LCR	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	WITH I.A.(Civil)/702/2023 in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
8	RSA/115/2023	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA MR. J DEKA
		<u>ORDERS</u>		
9	RSA/169/2003 WITH LCR	ON THE DEATH OF RAMANI MOHAN NATH HIS LEGAL HEIR SMTI ANUPAMA NATH AND ORS Versus IKRAM HUSSAIN AND ORS		MR.T ISLAM MR.N AHMED MISSS YASMIN
10	FAO/29/2013 CAVT. NO. 1243/2013 WITH LCR	PURABI RANI KURI Versus THE M.C., SHYAM SUNDAR HIGH SCHOOL and 8 ORS.	MR.R SARMA MR. D MAZUMDAR	MR.R C PAUL MS.S ROY FOR CAVEATOR
11	FAO/16/2015 WITH LCR	INTAJ ALI AHMED Versus MRS JARJISH ARA AHMED and 3 ORS	MR.A ROSHID MR.A MOBARAQUE	MR.G KHANDELIA(R-1)
12	SAO/11/2016	ON THE DEATH OF SURESH BORA HIS LEGAL HEIRS SMTI NIBEDITA BHARALI Versus ON THE DEATH OF BIBHU BHARALI HIS LEGAL HEIRS and 5 ORS,	MR.R BORPUJARI MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA	MR. A C SARMA (R1(A), R1(B), R1(C)) MR. P DAS MR G BHARADWAJ (R1(A), R1(B), R1(C)) MR B DEORI (R1(A), R1(B), R1(C))
13	FAO/44/2016 WITH LCR	SRI MONOJ KUMAR DAS and ANR Versus SRI MIHIR RANJAN DAS and 9 ORS	MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM MR.A DHAR(R- 1&2) MS.C DAS(R- 1&2) MRK K DAS(R- 1&2)
	WITH I.A.(Civil)/1915/2016 in FAO/44/2016	SRI MONOJ KUMAR DAS and ANR Versus SRI MIHIR RANJAN DAS and 9 ORS	MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM
14	LA.App./3/2017	THE G.M. CON., NF RLY. Versus HARENDRA KUMAR and ANR.	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE
15	LA.App./4/2017	INDIAN OIL CORPORATION LIMITED Versus SHRI TILAK KALITA and 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	MR.J DAS MR.S DUTTA MS.A DAS
16	MFA/131/2017	NATIONAL INSURANCE CO. LTD. Versus MD. JEHERUL RAHMAN @ JEHERUL ISLAM and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MS.T DAS MR.A K ROY
17	I.A.(Civil)/3297/2017 in CRP/293232/2017	TARA DEVI Versus CHANDRA BAHADUR BISWAKARMA AND 2 ORS	MR. L GOGOI MR.A KHANIKAR MR.B KALITA MRP GOGOI	

	WITH CRP/293232/2017 (Filing Number)	SMTI. TARA DEVI. Versus CHANDRA BAHADUR BISWAKARMA and 2 ORS.	MR.A KHANIKAR MR.B KALITA	
	WITH I.A.(Civil)/3298/2017	TARA DEVI Versus CHANDRA BAHADUR BISWAKARMA AND 2 ORS	MR.A KHANIKAR MR.B KALITA MRP GOGOI	
18	Review.Pet./91/2018 in MACApp./198/2004 (D/O)	M/S NEW INDIA ASSURANCE CO. LTD. Versus SRI. KHANINDRA BORAH,	MR. A TALUKDAR MR. K K BHATTA	MR. S C BISWAS
19	I.A.(Civil)/2986/2018 in LA.App./48/2018	INDIAN OIL CORPORATION LIMITED Versus SHRI TILAK KALITA AND 7 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	
	WITH LA.App./48/2018	INDIAN OIL CORPORATION LIMITED Versus SHRI TILAK KALITA AND 7 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	
	WITH I.A.(Civil)/2987/2018 in LA.App./48/2018	INDIAN OIL CORPORATION LIMITED Versus SHRI TILAK KALITA AND 7 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	
20	I.A.(Civil)/3447/2018 in LA.App./50/2018	SRI DEBJYOTI NEOG Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA	MR. S C KEYAL GA, ASSAM
	WITH LA.App./50/2018	SRI DEBJYOTI NEOG Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	GA, ASSAM
21	WITH LA.App./49/2018	SMTI CHITRA BARUAH Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	MR. C K S BARUAH
	WITH I.A.(Civil)/3346/2018 in LA.App./49/2018	SMTI CHITRA BARUAH Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	
22	RSA/268/2019	JOY RAM BHOR AND 3 ORS. Versus ABDUL MANNAN AND ANR	MS L R NAG MR. S BANIK MR K K GHOSH	MR F A LASKAR MR. D H MOZUMDER
23	I.A.(Civil)/322/2019 in MFA/140/2019	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS Versus M/S HIMALAYA PRINTERS AND 6 ORS	MR. K K NANDI MR A J GHOSH MS P KALITA	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
	WITH MFA/140/2019 (Filing Number)	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS Versus M/S HIMALAYA PRINTERS AND 6 ORS		
24	RSA/114/2020	MD. ALTAF HUSSAIN Versus ASIQUE UDDIN MAZUMDAR AND 11 ORS.	MR. S P CHOUDHURY	MR. M H RAJBARBHUIYAN (R-6) MRS R CHETRI (R-6)
25	CRP/14/2021	SAMSUL HOQUE MAZUMDAR Versus MERAB ALI AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	
26	MFA/22/2023 WITH LCR	UNION OF INDIA AND ANR Versus M/S STAR CEMENT LIMITED.	MRS. A GAYAN	

	WITH I.A.(Civil)/748/2023 in MFA/22/2023	UNION OF INDIA AND ANR Versus M/S STAR CEMENT LIMITED.	MRS. A GAYAN	
27	RSA/32/2023 CAVT. NO.01522/023,	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI	MR. M P SARMA FOR CAVEATOR
28	MC/78/2023 in Mat.App./15869/2018 (D/O) in Mat.App./15869/2018	XXXXXXX Versus XXXXXXX	MR. B K DAS MS J KALITA	MR D K MEDHI MR A KAKOTI MS S BORA
29	MFA/96/2023 WITH LCR	EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS. Versus NORTH EASTERN SECURITY SERVICES (NESS) PVT. LTD. AND 3 ORS.	MR. M SMITH	
30	RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	MR. B D DEKA MR. M DAS MR S DEWRI N CHAUDHURY MR A BHATRA
	WITH I.A.(Civil)/2142/2023 in RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
31	I.A.(Civil)/2021/2023 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF TAJ UDDIN HIS LEGAL HERIS	MR M J QUADIR MR S S ISLAM MS S AHMED	MR S DAS (R 1.1-1.5) MR K DEKA (R 1.1-1.5)
	WITH CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR.G SARMA MR K DEKA (r-1 to 2)
	WITH MC/1007/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	WITH MC/1008/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	WITH MC/1009/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
32	FAO/6/2024 CAVT. NO.12922/023, FIXED	CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MS. K YADAV MR R K MOUR FOR CAVEATOR
	WITH I.A.(Civil)/119/2024 in FAO/6/2024	CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MR R K MOUR FOR CAVEATOR
33	I.A.(Civil)/1109/2024 in CRP(IO)/126/2024	JAHANGIR ALOM SIKDAR Versus SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. K N CHOUDHURY (r-1,2) MR. R J DAS (r-1,2) N GAUTAM (r-1,2) MS G SWAMI FOR CAVEATOR
	WITH CRP(IO)/126/2024 CAVT. NO. 03532/024,	JAHANGIR ALOM SIKDAR Versus SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) MR. K KALITA (R-1,2) MS G SWAMI FOR CAVEATOR

34	I.A.(Civil)/1393/2024 in CRP/4888/2024	ON THE DEATH OF MAHABIR PRASAD GOENKA HIS HEIRS AND LEGAL REPRESENTATIVES, ARVIND GOENKA AND 5 ORS Versus ON THE DEATH OF LATE DUKHA SHARMA HIS HEIRS AND LEGAL REPRESENTATIVE, SHYAMDEV SHARMA AND ORS.	MR.A K SHARMA MR. A C SARMA MR G BHARADWAJ	
	WITH CRP/4888/2024 (Filing Number)	ON THE DEATH OF MAHABIR PD GOENKA HIS LEGAL HEIRS ARVIND GOENKA AND 5 ORS Versus ON THE DEATH OF DUKHA SHARMA HIS LEGAL HEIRS SHYAMDEV SHARMA AND 65 ORS (A)	MR. A C SARMA	
35	I.A.(Civil)/1418/2024 in RERA APPEAL/4625/2024	GANESH DAS AND ANR. Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY MS. M DAS	
	WITH RERA APPEAL/4625/2024 (Filing Number)	GANESH DAS AND ANR Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY	
<u>STAY MATTERS</u>				
36	CRP/538/2015	JOGENDRA SINGH Versus KUSHAL SINGH	MS.B S GOYAL MR.B DEKA MR.A J HAZARIKA	
37	CRP(IO)/143/2016	JOHIRUL HOQUE JOTDAR and ANR. Versus AMZAD HUSSAIN JOTDAR	MRS.R CHOUDHURY	
38	CRP/61/2017	NIRMAL DAS Versus SASWATI ROY	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA MR.A K DAS	
39	CRP(IO)/79/2017	REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. Versus BORNALI DEKA and 3 ORS.	MR.S S SHARMA MR.S K SANGANERIA	
40	Tr.P.(C)./109/2022	NIVAMONI BORAH Versus MRIDUL HAZARIKA	MR. P SAIKIA	
41	Tr.P.(C)./119/2022	DR. JENIFA SABNAM Versus DR. ALI AHMED	MR. N K HALOI MR. K M HASSAN	
42	CRP/48/2023	SRIMATI IRA BHATTA AND 2 ORS Versus GOPAL BAUL AND 2 ORS.	MR. D DAS SR. ADV MR. A DAS MR S KHOUND MR. N I KHAN T. JAMIR MR. INDRAJIT BHUYAN	MR B KAUSHIK (R-1)
43	CRP(IO)/290/2023 FIXED	MD. MAMAT ALI Versus SMTI. TRIPTI DAS	MR. R SARMA MS DIPALI DUTTA	MR. K M HASSAN
44	CRP(IO)/349/2023	SAJIDA SAIKIA AND ANR Versus SRI NAYAN MONI DEKA	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ MR. W A SHEIKH	MR B P BORAH MR P J DUTTA MISS. J GOGOI
45	CRP(IO)/397/2023	SMTI. CHAMPA BALA DAS Versus THE STATE OF ASSAM AND 12 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM MR. C SHARMA (R-8 TO 13) (R-2 TO 6)
46	CRP(IO)/71/2024	ELLISON OILFIELD SERVICE PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA	MR B CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1395/2024	MD. JUBER AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
2	Bail Appln./1400/2024	PHANINDRA SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA	PP, ASSAM
3	Bail Appln./1405/2024 B/O	SADIQUE ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM MR A ISLAM	PP, ASSAM
4	Bail Appln./1406/2024	RABIN RAJBONGSHI Versus THE STATE OF ASSAM	MR D K ROY MR. J BATHARISA	PP, ASSAM
5	Bail Appln./1407/2024	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
6	Bail Appln./1408/2024	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	Bail Appln./1410/2024	MD ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
8	Bail Appln./1412/2024	KAMRUL ISLAM @ KAMRUL ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM SPECIAL PP ASSAM
<u>MOTION</u>				
9	W.P.(CrI.)/6/2024 FIXED	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTHIA	SC, CBI
	WITH I.A.(CrI.)/211/2024 in W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTHIA	SC, CBI
10	Crl.Rev.P./188/2024	SUKANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM

11	Crl.Rev.P./189/2024	GAGAN MEDHI Versus SMT. ARCHANA MEDHI	MR. S K GOSWAMI MR. R SHARMA	
12	Crl.Rev.P./190/2024	DHANANJAY DAS AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR D R SAIKIA PARTHA PRATIM SAIKIA	PP, ASSAM
13	Crl.Pet./418/2024 B/O	KALAM SK @ KALAM SHEIKH Versus THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
14	Crl.Pet./494/2024 B/O	MRINAL HOQUE @ NABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
15	Crl.Pet./564/2024	LALMAMUD BOKSA AND 2 ORS Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
16	Crl.Pet./574/2024	PRASANTA SARMA @ PARESH SARMA Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
17	Crl.Pet./575/2024	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
18	Crl.Pet./576/2024	NIPJYOTI PATGIRI Versus THE STATE OF ASSAM AND ANR	MRS M BARMAN MS. P K DEVI	PP, ASSAM
19	Crl.Pet./577/2024	MEDIPOLE PHARMACEUTICAL INDIA PVT. LTD. AND ANR Versus M/S AGAM PHARMACEUTICALS AND ANR	MR. K H SAIKIA	
20	Crl.Pet./578/2024	MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MD S HUSSAIN MR H A AHMED	PP, ASSAM
21	Crl.Pet./579/2024	CHAMPA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. M SMITH MR. N SAIKIA	PP, ASSAM
22	Crl.Pet./580/2024	SMTI. MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
23	AB/757/2024 FIXED	SAMSUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
24	AB/1257/2024	RANU DEKA Versus UNION OF INDIA	MR. A K AZAD MS S DEVI	SC, NCB
25	AB/1267/2024	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD A RAHMAN MS. A KHATUN	PP, ASSAM
26	AB/1270/2024	SONA DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. S DAS	PP, ASSAM
<u>ADMISSION</u>				
27	W.P.(Crl.)/21/2023 FIXED	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/2433/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2434/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.

28	Crl.Pet./398/2023 WITH LCR 6 FILES(SCANNED COPY) AND 2 REGISTERS, FIXED WITH I.A.(Crl.)/221/2024 in Crl.Pet./398/2023	SHRI KIRBA GEE Versus THE STATE OF ASSAM AND ANR	MS. T JINI MR. S BISWAKARMA	PP, ASSAM
29	Crl.Pet./378/2024	SHRI KIRBA GEE Versus THE STATE OF ASSAM AND ANR NGURANG TALUK Versus THE STATE OF ASSAM AND ANR	MR. S BISWAKARMA MR. S BORTHAKUR MR. A R GOGOI	PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./4691/2023 FIXED WITH	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	PP, ASSAM
31	Bail Appln./374/2024	FAIJUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
32	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
33	Bail Appln./928/2024 B/O	RAKIBUL ISLAM @ MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
34	Bail Appln./1021/2024 FIXED	MEHBOOB AHMED @ SUNIL Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
35	Bail Appln./1055/2024 FIXED	MADHAB HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
36	Bail Appln./1125/2024 FIXED	JEHERUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
37	Bail Appln./1191/2024 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
38	Bail Appln./1199/2024 FIXED	MOFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
39	Bail Appln./1204/2024 FIXED	MEGHAN PASWAN AND ANR. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED M HUSSAIN	PP, ASSAM
40	Bail Appln./1208/2024 FIXED	PRADIP BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
41	Bail Appln./1257/2024 FIXED	EYARAN BIBI Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
42	Bail Appln./1259/2024 FIXED	NAJAR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
43	Bail Appln./1309/2024 WITH OFFICE NOTE, FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR. A AHAD	PP, ASSAM
44	Bail Appln./1328/2024 FIXED	JAHURA KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
45	Bail Appln./1345/2024 FIXED	ROHIM BADSHA AND ANR. Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM MR E HUSSAIN	PP, ASSAM

BAIL HEARING

46	AB/3418/2023 FIXED	KHANDAKAR MOIDUL ISLAM @ MOIDUL ISLAM KHANDAKAR AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
47	AB/3720/2023 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
48	AB/1013/2024 B/O	ENAMUL ALI Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
49	AB/1061/2024 B/O	MOKBUL HUSSAIN PRODHANI @ MAKBUL PRODHANI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM

ORDERS

50	I.A.(CrI.)/937/2023 AB 144/2023(D/O) in AB/144/2023	LAISHRAM LADU SINGH Versus THE STATE OF ASSAM,	MR. A LAL	PP, ASSAM
51	I.A.(CrI.)/1203/2023 WITH LCR 4 FILES in CrI.A./109/2020 WITH CrI.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MS. PUJA AGARWAL (R-2) PP, ASSAM
52	I.A.(CrI.)/1241/2023 WITH LCR 4 FILES, B/O in CrI.A./191/2023 WITH CrI.A./191/2023	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MS. PUJA AGARWAL (R-2) PP, ASSAM
		ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
		ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

HEARING

53	CrI.Pet./805/2022 FIXED	RAJAT PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MS M BORAH	MR. R C SAIKIA (R2) MS. K SAIKIA (R2) MS. N DEY (R2) PP, ASSAM
54	CrI.A./324/2023 WITH LCR 4 FILES, B/O	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHIA MR. S K GUPTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./4692/2023 WITH CASE RECORD(SCANNED COPY)	SHAMIM AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
HEARING				
2	Crl.A./207/2010 PART-HEARD, WITH LCR 7 FILES, FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
3	WP(C)/5850/2014 PART-HEARD, WITH LCR, FIXED	BHODRESWAR MECH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 17th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1	Bail Appln./1391/2024 ZINADDI HOQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
2	Bail Appln./1392/2024 AHMED ULLAH Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
3	Bail Appln./1398/2024 KARTIK DUGAR @ KARTIC DUGAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	PP, ASSAM
4	Bail Appln./1401/2024 JOYDEP SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
5	Bail Appln./1404/2024 INADUL HOQUE @ INDADUL HOQUE Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL MATIUR RAHMAN	PP, ASSAM
<u>MOTION</u>			
6	AB/1244/2024 RUPJYOTI SARMA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
7	AB/1245/2024 RAJKUMAR TAID Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
<u>ADMISSION</u>			
8	Crl.Pet./236/2022 FIXED MEERA BHUYAN Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	MR K BHUYAN (R-2) MR H A AHMED (R-2) MR. M U E BHUYAN (R-2) R K TALUKDAR PP, ASSAM
9	Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
10	Crl.Pet./50/2024 FIXED AJIJUL ISLAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./1236/2024 FIXED	RAJIB ALI Versus STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
12	Bail Appln./1237/2024 FIXED	MATIUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	
13	Bail Appln./1260/2024 FIXED	CHIRANJIB BORAH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
14	Bail Appln./1262/2024 FIXED	BISHNU DEV KOCH Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI MR T T MONI	PP, ASSAM
15	Bail Appln./1332/2024 FIXED	BURHAN UDDIN AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
16	Bail Appln./1358/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM

BAIL HEARING

17	AB/25/2024 FIXED	UTTAM CHANDRA DAS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
18	AB/348/2024 FIXED	RAHUL ALAM LASKAR @ MD. RAHUL AHMED LASKAR Versus THE STATE OF ASSAM	MRS. K DEVI MR. N H LASKAR	PP, ASSAM
19	AB/490/2024 FIXED	DR. EYAQUB ALI AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
20	AB/539/2024 FIXED	PRABIN MALAKAR AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
21	AB/568/2024 FIXED	SAHAJAHAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	AB/613/2024 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
23	AB/762/2024 WITH OFFICE NOTE, FIXED	AKTAR HUSSAIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
24	AB/776/2024 FIXED	BASIRUL ISLAM AND 5 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
25	AB/785/2024 FIXED	SIRAJ UDDIN LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
26	AB/796/2024 FIXED	JITUMONI CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	MR. R SARMA(INFORMANT) PP, ASSAM
27	AB/891/2024 FIXED	MABINUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
28	AB/983/2024 FIXED	AKBAR ALI @ ALI AKBAR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
29	AB/1037/2024 FIXED	DIMBESWAR THAKURIA Versus THE STATE OF ASSAM	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	PP, ASSAM

30	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
31	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
32	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
33	AB/1096/2024 FIXED	MANOJ BASFOR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
34	AB/1148/2024 FIXED	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
35	AB/1154/2024 FIXED	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
36	AB/1165/2024 FIXED	IKRAMUL HAQUE @ IKRAMUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
37	AB/1198/2024 FIXED	JINIMA AKTARA @ MISS. JINIMA AKHTARA Versus THE STATE OF ASSAM	MR H MAURYA MR J HUSSAIN MR L HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
38	Crl.Rev.P./173/2024 B/O	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
39	Crl.Pet./456/2024 FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MS. K MALAKAR MS B BORO	MS. S BHUYAN MR. B D KONWAR SR. ADV. MS. C SHARMA MR H AGARWAL MR J SINGH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./4459/2023	SURENDER KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
2	I.A.(CrI.)/18/2024 in Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, DRI
	WITH Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR S M ABDULLAH P MR. P GOHAIN MS. K BARUAH MS. M SARMAH MR S H SIKDAR MR. S HAQUE S A KHAN	SC, DRI MS S ABDULLAH
3	Bail Appln./538/2024	JAVAID IQBAL @ JAVID IQBAL Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
4	Bail Appln./733/2024	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

MOTION

5	AB/1184/2024	MD. MIJANUR RAHMAN @ MIJANUR HOQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
6	AB/1261/2024	RAJJAK ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

BAIL HEARING (BA)

7	Bail Appln./610/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
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BAIL HEARING

8	AB/628/2024	JAMAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
9	AB/724/2024	MANMOHAN DAS AND ANR Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
10	AB/1058/2024 FIXED	JALIL ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. N J DUTTA P. GHOSH	PP, ASSAM
11	AB/1081/2024 FIXED	PRADIP ROY @ PRADIP RAY AND ANR. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
12	AB/1152/2024 FIXED	MADHUJYA DAS Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
13	WITH AB/892/2024	PRAKASH AGARWALA Versus THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MS J AKTAR	MS. B S GOYAL (INFORMANT) MR. A J HAZARIKA (INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[For Friday,17th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/6316/2013	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
2	WP(C)/956/2014	NO.119880274, EX. CT. MD. KAJI SAFIQL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
3	WP(C)/3880/2017	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
4	WP(C)/1084/2018	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. I ALAM SC,NCTE(R- 6) MR. M GOGOI SC, SEC. EDU.
	WITH I.A.(Civil)/3378/2018 in WP(C)/1084/2018	SATYAJIT BORA Versus PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGHAIN
5	WP(C)/5735/2018	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY

6	WP(C)/4881/2023	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
WITH				
7	WP(C)/4564/2023	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
8	WP(C)/7040/2023	JYOTSHNA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
9	WP(C)/337/2024	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
10	WP(C)/400/2024	SMTI SUNITA KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.

TOP OF THE LIST

11	WP(C)/4500/2014 PART-HEARD, BY SLIP	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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4)	MR B PATHAK	03-05-2024	To	25-05-2024
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16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 17th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CIVIL BENCH-IV AND V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 AB/1260/2024	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	L K BORAH MR. B.J. BRAHMA	PP, ASSAM
<u>ORDER NO STEPS</u>			
2 WP(C)/3273/2021	M/S GHOSH INTERNATIONAL Versus THE STATE OF ASSAM 3 ORS	MR. U J SAIKIA	GA, ASSAM SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>			
3 I.A.(Civil)/1331/2024 in WP(C)/1583/2020	PRADIP KUMAR DEY Versus THE BAR COUNCIL OF INDIA AND 4 ORS.	MR. R MAJUMDAR MR. R MAJUMDAR MD A ALI MS. J GHOSH	MR. P D NAIR SC, G U
WITH WP(C)/1583/2020	PRADIP KUMAR DEY Versus THE BAR COUNCIL OF INDIA AND 3 ORS.	MR. R MAJUMDAR MR. I HUSSAIN MD A ALI MS. J GHOSH	MR. P D NAIR (R-2 ,3) MR. A CHETRY(R-2 ,3) MR G ALAM(R-2 ,3)
<u>ADMISSION</u>			
4 WP(C)/463/2015	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA

5	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
6	WP(C)/1952/2016 FIXED	JAHAR UDDIN SK and 52 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
7	WP(C)/2056/2016 FIXED	THE ASSAM POWER DISTRIBUTION CO. LIMITED Versus HIRANYA BHARALI	MR. B CHOUDHURY	MR.N BORUAH MR. R J DAS MS. S SAIKIA
8	WP(C)/6678/2016	SMTI. ARPANA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.M GOGOI MR.S A AHMED	GA, ASSAM MR.M SARANIAR-5 MR P S DEKA, SC, REVENUE DEPARTMENT MR.S U AHMED(R-6) MS.SUSENTETLA(R-5) MR.A I KATHAR(R-6) SC, K A A C
9	WP(C)/5210/2017	ABUL HUSSAIN CHOUDHURY and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
10	WP(C)/5928/2017 FIXED (FOR DISMISSAL)	AMAL DEBNATH Versus THE UNION OF INDIA and 6 ORS.	MR.A K PURKAYASTHA MR.S C DAS MRP BURAGOHAIN	GA, ASSAM ASSTT.S.G.I. ASSTT.S.G.I.
11	WP(C)/6829/2017 FIXED	RUPA MEDHI and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S K JAIN MR.B K JAIN MS.S TALUKDAR MS.P C B NAIR	GA, ASSAM SC, A S T C
12	WP(C)/2809/2018 FIXED	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)
13	WP(C)/38/2022	MD. MUZAMMIL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MD M ALI MISS M GOGOI MR F A AHMED	GA, ASSAM MR. P N GOSWAMI SC, AEGCL
14	WP(C)/158/2022	M/S SSK EXPORTS LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	GA, ASSAM SC, REVENUE
15	WP(C)/5616/2022	ABDUL GAFUR ALI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/5619/2022	M/S SHASS ENGINEERS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, PWD ROAD SC, FOREST
17	WP(C)/5634/2022	HAJI NAZIR UDDIN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE

18	WP(C)/5663/2022	JESMIN BEGUM Versus THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
19	WP(C)/6559/2022 B/O	TAPEN CHANDRA ROY @ TAPEN CH RAI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM MR. B CHOUDHURY, SC, BTC SC, REVENUE SC, FOREST
20	WP(C)/7078/2022	DAIKHANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR A HUSSAIN MR G U AHMED	SC, APDCL
21	WP(C)/7084/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. M HUSSAIN	GA, ASSAM SC, REVENUE
22	WP(C)/7131/2022	ATOWAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
23	WP(C)/7861/2022 WITH WP(C)/5520/2022 (D/O)	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
	WITH			
24	WP(C)/4610/2022	NANTULAL DEBNATH AND 37 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, REVENUE
	WITH			
25	WP(C)/4611/2022	TAPAN DAS AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, REVENUE
	WITH			
26	WP(C)/4847/2022	SANJOY BHADRA AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
	WITH			
27	WP(C)/4848/2022	MINTU KANTI DAS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
	WITH			
28	WP(C)/5433/2022	MANIK KALITA AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. S K MEDHI (r-1 to 5) ASSTT.S.G.I. SC, REVENUE
29	WP(C)/8232/2022	GOKUL CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K M HALOI	MR. S S ROY (R- 2,3,4) MR. S S ROY (R- 2,3,4) MR. M SARMA (R5) DY.S.G.I.
30	WP(C)/8234/2022	SANJIB KR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
31	WP(C)/8242/2022	RANTU GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, P AND R.D. GA, ASSAM MR. S SARMA (R-7) MR. J DEKA (R-7) MR. T K BHUYAN (R-7) MR. S K DEKA (R-7) MR. C TALUKDAR (R-7) MR. A GAUTAM (R-7)

32	WP(C)/1638/2023	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA
	WITH I.A.(Civil)/2801/2023 in WP(C)/1638/2023	THE M/S- KAKINI BAHUMUKHI, SS LTD. Versus HIMANGSHU DAS AND 5 ORS.	SC, CO OP MR. P BORDOLOI	GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT
	WITH I.A.(Civil)/169/2024 in WP(C)/1638/2023	SHYAM DAS, Versus HIMANGSHU DAS AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. P K ROYCHOUDHURY SC, REVENUE DEPTT. MS. G. HAZARIKA
33	WP(C)/4806/2023 FIXED ON 17-05-2024 THROUGH VIDEO CONFERENCING	PRABEEN KR. MASKARA Versus THE STATE OF ASSAM 3 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
34	WP(C)/6758/2023 FIXED	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, REVENUE
35	WP(C)/7607/2023 B/O	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
36	WP(C)/514/2024	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
37	WP(C)/525/2024 B/O	DIPAK SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
38	WP(C)/808/2024	ZIABUR RAHMAN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
39	WP(C)/1679/2024 B/O	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA Versus THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	MR S DAS (R-2) P J DAS (R-2)
<u>BAIL HEARING (BA)</u>				
40	Bail Appln./1157/2024 FIXED	BISWAJIT NAMASUDRA Versus THE STATE OF ASSAM	MR. S DAS MD A S AHMED MRS. A DAS	PP, ASSAM
<u>BAIL HEARING</u>				
41	AB/1001/2024 FIXED	SHHRUF KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
42	AB/1051/2024 FIXED	HITESWAR DAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
<u>ORDERS</u>				
43	Cont.Cas(C)/65/2016	RELIEF FAMILIES WELFARE SERVICE SOCIETY Versus T.Y. DAS and 8 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN	MR.D SAIKIA(Sr.Adv.)(R-2&3) MR.M BHAGABATI(R-3) MSG BORAR-3 MR.H K MAHANTA(R-1&2) MR.B GOGOI(R- 2&3) MR. P NAYAK MR. P NAYAK MR.R D BHUYAN(R-1&2)
44	WP(C)/5955/2019	LILIMA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM	SC, PNDR
45	Cont.Cas(C)/15/2020	TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) Versus HABIBUR RAHMAN	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. S S ROY MR. S BORTHAKUR

46	WP(C)/214/2021	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r-7) MS K SARMA (r-7)
47	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE GA, ASSAM
48	WP(C)/1340/2022	GAUTAM ROY FANS CLUB AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
49	WP(C)/8152/2022	PRADIP DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	MR. K M HALOI (LEGAL AID COUNSEL FOR R-7) SC, REVENUE
50	MC/29/2024 WITH LCR, IN WP(C)/5464/2021 (D/O) in WP(C)/5464/2021	DEOKI BERIA Versus THE ASSAM BOARD OF REVENUE AND 2 ORS	MR. K KALITA	SC, REVENUE
51	I.A.(Civil)/441/2024 IN WP(C)/4481/2016 (D/O) in Review.Pet./1399/2024	DELBAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	GA, ASSAM SC, REVENUE
	WITH Review.Pet./1399/2024 (Filing Number)	DELBAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS (A)	MR. S A AHMED	

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LEAVE NOTE OF ADVOCATES FOR 17/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. N ALAM	08-05-2024	To	17-05-2024
8)	MS S DAS	08-05-2024	To	20-05-2024
9)	MR. B BARMAN	13-05-2024	To	22-05-2024
10)	MS. B M CHETRI	13-05-2024	To	20-05-2024
11)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
12)	MR B K SINGH	17-05-2024	To	21-05-2024
13)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
14)	MR. S B PRASAD	14-05-2024	To	17-05-2024
15)	MR. P A AHMED	13-05-2024	To	25-05-2024
16)	MR. R SHARMA	14-05-2024	To	27-05-2024
17)	MR I HASSAN	16-05-2024	To	22-05-2024

